

**IN THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH, KOLKATA**

O.A. NO. 213 / 2025 / EZ

IN THE MATTER OF:

PROMOD KUMAR HEMBRAM ... Applicant

- Versus -

STATE OF ODISHA AND OTHERS ... Respondents

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KOLKATA

Dt.03.02.2026

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**IN THE NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA**

O.ANO. 213/ 2025/EZ

IN THE MATTER OF:

PROMOD KUMAR HEMBRAM..... Applicant

-versus-

STATE OF ODISHA & Ors..... Respondents

**COUNTER AFFIDAVIT ON BEHALF OF
RESPONDENT NOS.1 TO 3**

I, Gobinda Chandra Biswal, aged about 58 years, S/o. Purna Chandra Biswal, residing at Baripada, Dist. Mayurbhanj, at present working as Divisional Forest Officer, Baripada Division, in the district of Mayurbhanj, Odisha, do hereby solemnly affirm and state on oath as follows:

1. That I am the Respondent No.3 in the O.A. and competent to affirm the present counter affidavit in reply. I have gone through the averments made in the present O.A. along with annexures and understood the purport thereof.
2. That the facts stated herein below are true to the best of my knowledge and belief based on records maintained in office.

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3. That at the outset, I deny all the allegations, averments and contentions urged in the present O.A. individually and collectively, save and except to the extent specifically admitted by me herein below. Any allegation, averments or contentions not specifically admitted, though not traversed shall be deemed to have been denied.

4. That the Applicant has no cause of action to file this application before the Hon'ble Tribunal and the same being otherwise wholly misconceived, is liable to be dismissed. Furthermore, as per Section 14 of the NGT Act, 2010 no application for adjudication of disputes shall be entertained by the Tribunal unless it is made within 6 months from the date on which the cause of action arose. Regard being had to the fact that the cause of action arose on 19.04.2025 which is the date of allocation of the ISBT proposed site, this present application being filed on 19.12.2025 which is after 08 months is barred by limitation.

5. That the Application is misconceived, speculative and based on incorrect facts, for which the Applicant be put to strict proof of the same. The Application is filed with an intent to sensationalize a lawful public infrastructure project in public interest for their own commercial motives.

6. That the present project i.e. Inter State Bus Terminal ('ISBT'), Baripada, is a public utility infrastructure project undertaken after due administrative approval of the State Government; in due compliance of environmental norms pursuant to assessment by competent authorities.


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PRELIMINARY SUBMISSIONS:

7. That the instant O.A. is filed on arrayed allegation that around 5000 numbers of trees have been felled for construction of ISBT at Baripada from the proposed site i.e. Khata No.- 267 of Mouza- Chancha (near N.H-18 By-pass) classified as Kisam- Patita selected by the Odisha State Road Transport Corporation (OSRTC) team (**'ISBT Proposed Site'**). It is further alleged that such tree felling violated the permission by Opp. Party No.3, DFO Baripada vide Letter dated 15.12.2025 permitting cutting of 1789 trees subject to avoiding removal of forest growth. Thus, it is prayed inter alia that such action be declared illegal and in violation of Van Sanrakshan Evam Samvardhan Adhiniyam 1980 (**'Adhiniyam of 1980'**) being without approval of Central Govt.

8. That at the prelude, it be submitted that the ISBT proposed site admittedly is not falling within notified Forests or Wild Life Sanctuary in as much as such also cannot be classified as 'Forest'. Although the proposed site land abutting the NH has vegetation growth with plantations made in various drive by the Forest Dept thus are man-made plantations. This is further corroborated from fact that the proposed land is classified as 'Patita' (i.e. non-forest). Therefore, such class of lands cannot be classified as forests as per the conditions laid down by the Hon'ble Supreme Court in W.P. (Civil) No.202 of 1995 (**'TN Godavarman Case'**).

The Hon'ble Supreme Court in their order dated 12.12.1996 in *TN Godavarman Case* inter alia directed as follows:

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“..... *The Forest (Conservation) Act, 1980 was enacted with a view to check further deforestation which ultimately results in ecological imbalance and therefore, the provisions made therein for conservation of forests and for matters connected therewith must apply to all forests irrespective of the nature of ownership or classification thereof. The word 'forest' must be understood according to its dictionary meaning. This description covers all statutorily recognized forests, whether designated as reserved, protected or otherwise for the purpose of section 2 (i) of the Forest (Conservation) Act. The term 'forest' as understood in dictionary sense, but also any area recorded as forest in the Government record irrespective of the ownership.*”

9. Trite to state that in the very said Order dated 12.12.1996, their Lordships further directed as follows:

“Each State Government should constitute within one month an expert committee to (i) identify the areas which are 'forests' irrespective of whether they are so notified, recognized or classified under any law, and irrespective of the land of such forest (ii) identify area which were earlier forests, but stand degraded, denuded and cleared and (iii) identify areas covered by plantation trees belonging to the Government and those belonging to private persons.”


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In that view of the matter, the ISBT proposed site land does not find mention in the SLC/ DLC Reports hence cannot be ex facie claimed to be forest land falling within Section 2 of the Adhiniyam of 1980.

10. That the Hon'ble Supreme Court reiterating the aforesaid in their order dated 06.07.2011 further directed that if the project proponent makes claim regarding the status of the land being non-forest, if there is any doubt, the site shall be inspected by the State Forest Department along with the Regional Office of the MoEF&CC and ascertain the status of forest based on which the certificate in this regard be issued. The view has been further exposted in *Lafarge Uranium Mining Pvt. Ltd. v. Union of India, (2011) 7 SCC 338*. On the said anvil, it is clarified that prior to the identification and allotment of the proposed site for ISBT, the land was inspected by the State Forest Department and on verification ascertained to be non-forest but covered with vegetation and plantations undertaken by Forest Dept. creating urban forests with a tree cover of 1789 nos. of trees. For which the Opp. Party No.3, DFO Baripada vide Letter dated 15.12.2025 permitted felling of those trees. The said order has been carried out without any violation, the allegations made are wholly unsubstantiated.

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Law is explicitly clear that any question or dispute raised by an Applicant before the Tribunal pertaining to the environment cannot be treated as a substantial question. It has to be a substantial question relating to environment as contemplated in Section 2(1)(m), and such substantial question must arise out of the implementation of any of the enactment/enactments specified in Schedule I of the NGT Act, 2010. The

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ISBT proposed land does not in any sense neither fall within the definition of the Forest enunciated in Godavarman Case nor allegations concern implementation of Schedule-I Acts, thus the OA is misconceived and is not maintainable.

PARA-WISE RESPONSE:

11. That in reply to the averments made in Para-1 of the OA it is humbly submitted that in fact on the project approval submitted by the user agency i.e. Commerce & Transport Department, Government of Odisha for establishment of ISBT, Baripada steps had been taken to identify suitable 05 acres of land within the proximity of Baripada Urban area. Out of the identified lands, the present land i.e. Mouza: Chhancha (near N.H-18 By-pass) selected by the Odisha State Road Transport Corporation (OSRTC) team, as per their requirement for proposed ISBT.

After that, alienation of the selected land has been processed for settlement in favour of Commerce & Transport Department of Odisha. Subsequently, OSRTC submitted requisition to Divisional Forest Officer, Baripada Division to grant "No Objection Certificate" (NOC) for felling of the marked trees standing over the selected land. Thereafter, Divisional Forest Officer, Baripada Division issued No Objection Certificate with certain condition i.e. planting of twice numbers of trees and after deposit of required fund for the project prior to felling and removal of trees.

Copy of the No Objection Certificate dated 16.09.2025 issued by Divisional Forest Officer, Baripada Division is annexed and marked as "Annexure-A/3"

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Furthermore, OSRTC has also released the required amount in favour of Odisha Forest Development Corporation (OFDC) towards felling and removal of trees cost and for compensatory afforestation. Thereafter, the Divisional Forest Officer, Baripada Division granted tree felling order. After receipt of tree felling order, OFDC taken step to fell the marked trees over the selected 05 acres of revenue land. In this context, it is humbly submitted that the Respondent No.2 i.e. Collector & District Magistrate, Mayurbhanj has only to select the required land and to process the alienation proposal for eventual settlement of the selected land in favour of the user agency i.e. Commerce & Transport Department, Government of Odisha.

12. That in reply to the averments made in Para-2 of the OA it is humbly submitted that Mayurbhanj district adjoining to two states i.e. West Bengal and Jharkhand. Baripada is the district headquarter having population with floating population more than 01 lakhs. Due to limited rail connectivity most of the people of these areas are depending upon the Bus Service for their smooth communication. At present, more than 260 numbers of buses are running through the present Bus Stand which was established more than 40 years back approximately over an area of 02 acre in the density populated area and heart of the Baripada Town which is treacherously congested for hassle-free movement of the passengers inside the Bus stand premises and inadequate sanitation/drainage facilities. The present Bus Stand is surrounded by Mayurbhanj Collectorate, Schools, Daily Market, many government offices, government quarters, as a result, the public/school/college going children of Baripada are facing enormous traffic problems for their

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hassle-free movement on road due to ingress and egress of buses and their roadside perking inside town area.

Considering the above situation, Government of Odisha Transport Department decided to establish an Inter State Bus Terminal at Baripada for the larger interest of public. Accordingly, step has been taken to select a suitable site for the said purpose. Out of five sites identified for the said purpose, the present site at Mouza: Chhancha under Government Anabadi Khata No.267 located at the entrance of Baripada Town adjoining to N.H-18 By-pass is found quite suitable from all viewpoint for the larger interest of public. It is further submitted that Baripada town is surrounded by forest kisam of land, schedule tribe land and two rivers causing obstruction / barrier on selection of suitable land for developmental purpose. Except this proposed revenue land, no alternate suitable leasable government barren land is available within the proximity of Baripada Town.

After selection of the proposed land for ISBT, it has already been duly approved/sanctioned by the competent authority i.e. Revenue Divisional Commissioner (Central Division), Cuttack vide order dated 16.12.2025 communicated vide No. 12962 dated 19.12.2026 for alienation in favour of the Commerce & Transport Department Government of Odisha. Thereafter, an amount of Rs.57,06,799/- has been released by the user agency towards tree felling and compensatory forest purpose as intimated by the OFDC, Baripada to DFO, Baripada vide letter No.4517 /OFDC dated 15.12.2025. Subsequently, permission for felling of trees have been granted by DFO, Baripada vide letter No. 10209 dated 15.12.2025.

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Copy of sanction order dated 16.12.2025 communicated vide No. 12962 dated 19.12.2025, letter No.4517 /OFDC dated 15.12.2025 of OFDC and letter No. 10209 dated 15.12.2025 of Divisional Forest Officer, Baripada are annexed and marked as Annexure-B/3, Annexure-C/3 and Annexure-D/3.

It is not a fact that around 5000 trees have been felled as against the permitted 1789 trees. It is also not a fact that there is any forest growth over the proposed land. In fact, the proposed land for construction of Inter State Bus Terminal Baripada was covered approximately 1800 numbers of planted trees like Mehegani, Nim, Mango, Karanja, Sishu, Sirish etc. It is humbly submitted that the applicant has no legally sustainable cause of action, the application is founded on presumptions, visual impressions and misinterpretation of law.

13. That in reply to the averments made in Para-3 of the OA it is humbly submitted that it is a fact that the kisam of the proposed land is "PATITA" i.e. barren land recorded under Government Anabadi Khata No.267, which is leasable and non-forest. Besides, the sabik kisam of the land is also non-forest. But it is not a fact that the proposed Inter State Bus Terminal has shook the conscience of citizens of Baripada and there has been hue and cry over the issue throughout Odisha. It is also not a fact that more trees have been felled than the permissible limit. It is submitted that felling of trees is within the permissible limit of the competent authority. The proposed Inter-state Bus Terminal will reduce traffic congestion as well as sound and air pollution inside Baripada Town. Shifting of present Bus Stand and establishment of a new Bus

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Stand is the long-standing demand of Baripada people and are enthusiastically waiting for establishment of this new modern Inter State Bus Terminal with all amenities.

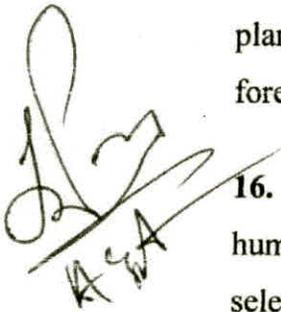
It is further humbly submitted that only land recorded as forest or notified as such attracts Forest Conservation Act and tree cover alone does not confer forest status.

14. That in reply to the averments made in Para-4 of the OA it is humbly submitted 1789 numbers of trees proposed to be felled down within the selected 05 acres of land are artificially planted trees raised during the year 2013-2014 under Urban Plantation Programme. It is submitted that step has been taken to fell down the planted trees following due procedure and on receipt of necessary permission from the Divisional Forest Officer, Baripada. In this context, this respondent relies on the fact that revenue land with plantation does not become forest land in absence of statutory notification.

15. That in reply to the averments made in Para-5 of the application it is humbly submitted that it is not a fact that there is any physical forest growth over the proposed land. In fact, the proposed land is a "PATITA" i.e. Barren land recorded under Government Holding having some planted trees. In this context, it is humbly submitted that social /urban forestry plantations on revenue land do not attract forest laws.

16. That in reply to the averments made in Para-6 of the OA it is humbly submitted that tree felling has been undertaken within the selected 05 acre of land strictly in conformity to the permission issued by

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the Divisional Forest Officer, Baripada Division as per the applicable rules governing tree felling on non-forest land. In this context, it is humbly submitted that tree felling with due permission is legally permissible.

17. That in reply to the averments made in Para-7 of the OA it is humbly submitted that it is not a fact that trees have been felled beyond the permitted are and numbers. In fact, the planted trees have been fell down confined to the proposed five acres of land in conformity to the permission granted by Divisional Forest Officer, Baripada i.e. Opp. Party No.3 vide Memo No. 10210 dated 15.12.2025. It is humbly submitted that where felling is confined to approved numbers of trees and area, no illegality arises. Hence, the allegation of felling beyond 1789 trees or beyond 05 acres of land is false, fabricated and postscript, which is liable to be discarded.

18. That the averments made in Para-8 & Para-9 of the OA are denied in entirety. It is humbly submitted that it is not at all a fact that the state government is trying to fell trees over 36 acres of land contiguous to the land. In fact, as per criteria for ISBT (Inter State Bus Terminal) only 05 acres of land is to be required. Accordingly, step has been taken to lease out 05 acres of land in favour of the user agency i.e. Commerce & Transport Department, Government of Odisha in the said locality and to fell 1789 numbers of planted trees confining to said 05 acres of land only leaving the balance extent of land with earlier planted trees. Taking the Google earth image of the vicinity area of the Plot, the petitioner is trying to misrepresent/ mislead the actual fact about the proposed land. No trees have been felled beyond the permissible limit. Besides, more

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plantations i.e. twice numbers of trees are to be planted in the selected sites within the periphery of Baripada Urban area to maintain the ecosystem and compensatory afforestation. It is humbly submitted that the applicant has relied solely on visual density of trees, which is legally irreverent. It is submitted that the ISBT is a public utility infrastructure project, essential for traffic decongestion, passenger safety and pollution reduction. Development projects cannot be stalled in absence of statutory violation, and sustainable development is the governing principle.

Hence, the allegation made by the petitioner in these paragraphs is false, fabricated, based on surmise and liable to be set-side for the larger interest of public.

19. That in reply to the averments made in Para-10 of the application it is humbly submitted that, in fact, plantation was carried out during the year 2013-2014 to create a green zone on urban periphery undertaken by Baripada Forest Division. That the site selection followed multi-departmental evaluation, rejecting all other alternative sites due to forest status, religious sensitivity, access constraints and safety hazards. The proposed site has been selected taking into consideration of all aspects i.e. developments, distance from important government institutions/public office/urban expansion and ecosystem.

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It is pertinent to mention herein that the land identified earlier for the said purpose were not found suitable from all angle according to the criteria of ISBT (Inter State Bus Terminal) for different factors i.e. Sabik Kisam Jungle, insufficient area for smooth ingress and egress of Buses, distance location from Baripada Town, year old fruit growing trees



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(Mango) fetching government revenue etc. On joint field verification, the proposed land at Mouza: Chhancha (N.H-18 By-pass) recorded under Government Anabadi Khata No.267 having status as Patit land.

21. That in reply to the averments made in Para-11 to Para-13 of the OA it is humbly submitted that, keeping in view of the growing population of Baripada urban area along with floating population and considering the long-standing demand of citizens of Baripada several steps had been taken to identify a suitable land at the proximity of Baripada town for shifting and establishment of new Bus Stand. Although, project was sanctioned for establishment of District Head Quarter Bus Stand at Baripada during the year 2018, but due to non-availability of suitable land the project was not taken up in time. Again, during the year 2023 the present project namely ISBT (Inter State Bus Terminal) was sanctioned, but it has been delayed due to lacks of suitable land. In this context, it is submitted that land had been identified at different location i.e. at Mouza: Bijayramchandrapur, Janardhanapur (Near DarogadahiGolei), Indapahi, Laxmiposi&Gobardhansole and Chhancha for ISBT, Baripada. After joint spot enquiry and examination of the reports in the committee meetings, these locations were found not suitable on different grounds i.e. religious sensitivity, forest classification, environmental risk, distance from town, lack of access, prior institutional allocation on the proposed sites, safety hazards and financial unviability etc.

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In this context, it is submitted that Baripada Urban area is surrounded by Sabik Kisam of Jungle land, scheduled tribe land and two rivers named as Budha-Balanga River and Chipat river causing

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barrier/obstruction on expansion of Baripada Town as well as developmental projects. After joint field enquiry, threadbare discussion and examination, this proposed land at Mouza: Chhancha (Near NH-18 By-pass) is found utmost suitable and viable location for establishment of ISBT (Inter State Bus Terminal) on the following grounds:

- The land is recorded under Anabadi Khata of the Revenue Department, Government of Odisha free from encumbrances.
- Sabik kism of the land is non-forest and Hal status is 'PATIT', leasable in nature.
- The land does not fall under the DLC list of the Mayurbhanj district.
- Existing trees over the Plot were planted under the Urban Plantation Programme during the year 2013-2014, compensatory measures can be adopted as per rules.
- The land is adjacent to N.H-18 ensuring smooth ingress and egress for inter-state and intra-state buses.
- The land is located approximately 2 Km from District Head Quarter Hospital/ Baripada main town, 0.5 KM from Baripada Railway Station, 0.5 KM from proposed CRUIT Bus Stand, approximately 4 KM from existing Collectorate & District Judicial Court building and 3.5 Km from new Judicial Complex under construction and proposed new Collectorate, Sub-Collector and Tahasil Office building.
- No other suitable leasable land is available within the immediate periphery of Baripada town.
- The location minimizes traffic congestion inside town, enhances road safety and aligns with planned urban expansion.

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- This location is the starting point of Baripada Town adjoining to overbridge of N.H-18.

May it be stated that except, this proposed land, no suitable government barren land is available within the proximity of Baripada Urban area according to the criteria of ISBT (Inter State Bus Terminal). Besides, more plantations i.e. twice numbers of trees in the selected sites within the periphery of Baripada Urban area are to be planted to maintain the compensatory afforestation and ecosystem. Shifting of present year-old Bus Stand is the longstanding demand of Baripada People and are enthusiastically waiting for establishment of this new modern Inter State Bus Terminal with all amenities. That the ISBT project has been taken up in the selected site with wide public support.

It is humbly submitted that the allegation of tree felling over 36 acres is a deliberate misrepresentation based on selective satellite imagery. It is against misuse of forest/environmental jurisdiction to stall lawful public development project. It is submitted that necessary step has been undertaken for compensatory afforestation exceeding the numbers of trees felled, with 08-10 feet tall saplings plantations and maintenance thereof. It is submitted that ISBT development work has been taken up along with all necessary precautionary measures as required for environmental safeguards. In view of above, selection of this land for ISBT (Inter State Bus Terminal) is just, proper and utmost suitable from all angle and liable to be upheld for the larger interest of public.

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Copy of Google earth image Map showing the important locations connecting to the proposed land at Mouza: Chhancha(N.H-18 By-pass) is annexed and marked as Annexure-E/3.

22. That in reply to the averments made in Para-14 of the OA it is humbly submitted that it is not a fact that the site is a Debasthali (Sacred Groves) and community conserved site. In fact, the site is a government barren land with kizam "PATIT" and to protect the said land from unauthorized encroachment and to maintain ecosystem, plantations under Urban Plantation Programme had been undertaken during the year 2013-2014. Claim of Debasthali or community conserved site is unsupported by any statutory or revenue record, and therefore legally untenable in the eye of law. The petitioner has no cause of action to raise such allegation against this proposed land.

Copy of Record of Right (Sabik & Hal) is annexed and marked as Annexure-F/3, Series.

23. That in reply to the averments made in Paragraphs-15 & 16 of the OA it is humbly submitted that the project embodies sustainable development, harmonising environment and infrastructure. It is submitted that utmost care is being taken for compensatory afforestation by planting at least 08 to 10 feet height trees of different varieties at the identified locations under proposal having maintenance for survival and speedy growth facilities. Moreover, the balance available land along with vicinity of the proposed site are densely covered with different varieties of trees. It is humbly submitted that no forest land is involved, no FCA violation, due permission granted on felling of trees and compensatory

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afforestation measures has been ensured prior to proceed with the ISBT project.

Copy of Google earth image Map showing proposed area is annexed and marked as Annexure- G/3.

24. That in reply to the averments made in Para-17 of the OA it is humbly submitted that the proposed land is a barren government land. As the said land is located to immediate vicinity i.e. at the entrance of Baripada Town, therefore, to protect the said valuable government land from unauthorized encroachers, step had been taken for planting of different forest saplings to maintain the environmental conservation and for future developmental purpose. Hence, the grounds taken by the petitioner in this paragraph is liable to be dismissed, being devoid of merit for the larger interest of public.

25. That in reply to the averments made in Paragraphs-18 to 22 of the OA it is humbly submitted that, even though the standing trees over the proposed land looks like forest, but these were planted under Urban Plantation Programme during the year 2013-2014 to protect the valuable government land from unauthorized encroachers and to maintain the environmental conservation as well as for future developmental purpose. It is humbly submitted that social /urban forestry plantations on revenue land do not attract forest laws. Therefore, question felling of trees without approval of central government is not at all required. In fact, the planted trees have been felled down confined to the proposed five acres of land in conformity to the permission granted by Divisional Forest Officer, Baripada. In this context, it is humbly submitted that tree felling

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with due permission is legally permissible. Only land recorded as forest or notified as such attracts Forest Conservation Act and tree cover alone on revenue land does not confer forest status.

Moreover, 73.9114 lakhs saplings have been planted during last 10 years in the Baripada periphery of Mayurbhanj to maintain environmental balance. It is once more submitted that shifting of present year-old Bus Stand is the longstanding demand of Baripada People and are enthusiastically waiting for establishment of this new modern Inter State Bus Terminal with all amenities. Since no alternate suitable government land is available within the proximity of Baripada Town, therefore, under the compelling situation step has been taken to fell down the planted trees with due permission of the competent authority for the larger interest of public. At the same time, utmost care is being taken for compensatory afforestation by planting at least 08 to 10 feet height trees of different varieties at the identified locations under proposal having maintenance for survival and speedy growth facilities. Moreover, the balance available land along with vicinity of the proposed site are densely covered with different varieties of trees. Hence, the grounds taken by the petitioner against the respondents in these paragraphs is liable to be discarded for the interest of justice and the original application filed by the petitioner is also liable to be dismissed as misconceived and devoid of merit, uphold the legality of the ISBT project and permit continuation of development work in the larger interest of public.

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26. That the facts/ averments/assertions made in the application which are not specifically admitted by this Respondent are deemed to be denied

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and further, this Respondent craves leave to submit further Affidavit, if necessary, at the time of hearing.

27. That in the aforesaid facts and circumstances, the OA merits no consideration and liable to be dismissed.

28. That the facts stated above are all true to my knowledge based on the official records maintained in the office of the Deponent.

Identified by

Advocate

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Gobinda Chandra Biswal

Deponent

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Divisional Forest Officer,
Baripada Forest Division.

VERIFICATION

I, Gobinda Chandra Biswal, aged about 58 years, S/o. Purna Chandra Biswal, residing at Baripada Dist. Mayurbhanj at present working as Divisional Forest Officer, Baripada Division, in the district of Mayurbhanj, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

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VERIFICANT

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PRADIPTA KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

Solemnly affirmed before me by Shri Gobinda Chandra Biswal ,
who is identified before me by Shri Sabita Ranjan Pattnaik, Addl. Govt.
Advocate, Orissa High Court, Cuttack.

This the 3rd day of February, 2026.

Pradipita
03/02/2026

PRADIPITA KUMAR MOHANTI
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

NOTARY PUBLIC, CUTTACK

CERTIFICATE

Certified that Cartridge papers are not available.

KOLKATA

DATE: 03.02.2026.

Addl. Govt. Advocate



Gobinda Chandra Biswal



X - ANNEXURE - A / 96



OUR SWAPNA
OUR PROGRESS
OFFICE OF THE DIVISIONAL FOREST OFFICER, on 28/09/25
BARIPADA FOREST DIVISION, BARIPADA, MAYURBHANJ, ODISHA
Telephone no. 06792-252613, 252622 and Fax 255770, e-mail: dfo.baripada@odisha.gov.in

Letter No. 7656 /3F Dt. 16.09.2025

To

The District Manager,
OSRTC, Mayurbhanj.

Sub: -

Issue of no objection certificate (NOC) for felling of trees in proposed land for construction of Bus Stand at Baripada.

Ref:-

Your Letter dated.553 dated-13.09.2025.

Sir,

With reference to the communication cited above on the captioned subject, it is to inform you that there is no objection for felling of trees by OFDC, Ltd, Baripada in proposed land for construction of Bus Stand at Baripada subject to planting of twice numbers of trees in the selected sites by the OFDC, Ltd as per instruction contained in Letter No.22573100242017/No.10F(Cons.)-12/2017-13245/F&E dated 11.06.2018 of the Special Secretary to Government, Forest & Environment Department, Govt. of Odisha state. The project cost must be deposited in favour of OFDC Ltd. prior to felling by the User Agency viz- O.S.R.T.C. as per proceeding of the district site selection committee meeting held on 19.04.2025 in light of the aforesaid instructions.

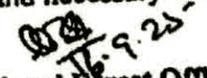
This is for information and necessary action at your end.

Yours faithfully


16.9.25
Divisional Forest Officer,
Baripada Forest Division.

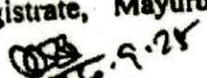
Memo No 7657 /3F Dt. 16.09.2025

Copy forwarded to the RTO, Mayurbhanj for information and necessary action.

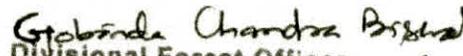

16.9.25
Divisional Forest Officer,
Baripada Forest Division.

Memo No 7658 /3F Dt. 16.09.2025

Copy forwarded to the Collector & District Magistrate, Mayurbhanj for information and necessary action.


16.9.25
Divisional Forest Officer,
Baripada Forest Division.

True Copy
Attested


Gopabanda Chandra Bishwal
Divisional Forest Officer,
Baripada Forest Division.

Scheduled-L-III-Form No.321

Alienation Case Record No- 04/2025 of Baripada Tahasil
CONTINUATION OF ORDER SHEET
(See para-207(I) of ORM of 1964)

Sl. No and Date of Order	Orders and signature of Officer	Action Taken
1	2	3

16.12.2025

Perused the order sheet dt.23.10.2025 of Collector, Mayurbhanj in alienation case record No. 04/2025 of Baripada Tahasil. The Collector, Mayurbhanj in his order sheet dated 23.10.2025 has proposed and recommended for alienation of Ac. 5.000 dec. of Govt. land as per land schedule given below:

Land Schedule

Mouza	Khata No.	Plot No.	Area (in Acre)	Kissam
Chhancha, PS- Baripada, PS No.109	267 (Anabadi)	148/1193/3097	Ac.0.19 dec.	Patit
		189/1194/3098	Ac.0.70 dec.	Patit
		148/1192	Ac.0.50 dec.	Patit
		148/1191	Ac.0.30 dec.	Patit
		148/1235	Ac.0.69 dec.	Patit
		148/1234	Ac.0.40 dec.	Patit
		148/1188/3099	Ac.0.25 dec.	Patit
		170/3100	Ac.1.80 dec.	Patit
		161/3101	Ac.0.02 dec.	Patit
		148/3102	Ac.0.15 dec.	Patit
Total		10 plots	Ac.5.00 dec.	

On scrutiny of the case record, it is seen that the General Manager (Admn.) OSRTC, Bhubaneswar, being authorized by the F.A.-cum-Special Secretary to Govt. Commerce & Transport (Transport) Department, Govt. of Odisha vide letter No.10725/T dated 16.12.2021, has filed application in Form No-IA affixing requisite Court fees.

**True Copy
Attested**

Gobinda Chandor Prajwal

Divisional Forest Officer,
Baripada Forest Division.

- X3 -

As reported, the proposed land has been approved in the District Site Selection Committee Meeting held on 19.04.2025.

As reported by the Asst. Settlement Officer (Hars.), Baripada vide his letter No. 442/(M) dt. 19.03.20 and No.271/(M) dated 14.02.2025, the Sabik Kisam of the Hal Plots are "Kala, Ashu Abhal & Jala Doyam" and some are destroyed & not visible.

As reported by the DFO, Baripada Forest Division vide Letter No. 10295/4F Dt.30.12.2024 and No- 2517/4F Dt. 21.03.2025, the proposed land does not contained in the DLC list.

General proclamation inviting public objection was published in the locality and as reported, no objection has been received from any quarter within the stipulated period.

As reported in the field visit memorandum, the proposed land is free from encroachment and encumbrance & there is no sairat sources existing on the suit land. There are a lot of (approximately 2572 nos) miscellaneous trees standing over the proposed plots. Most of the trees were planted under the programme of "URBAN PLANTATION" by the Forest Department during the period 2013-14.

Due to the presence of large number of trees of various varieties (approximately 2572 nos.) over the suit land, the case record was returned for obtaining NoC from the concerned DFO, along-with following of guidelines prescribed under the provisions of MoEF&CC. The DFO, Baripada vide Letter No.7656/dt.16.09.2025 has reported that as per instructions of the Forest and Environment Department, Govt. of Odisha issued vide Letter No. 13245(F&E) dt. 11.06.2018, the NoC is granted subject to fulfillment of the following 2 conditions -

1. Twice the number of trees felled shall be planted at selected sites by OFDC.
2. Project cost shall be deposited with OFDC by the User Agency prior to felling.

As reported, the proposed land is coming under Baripada urban area, the proposed land is not listed in the urban revenue master plan of the said mouza, as it was stood recorded in the name of Annie Hamilton

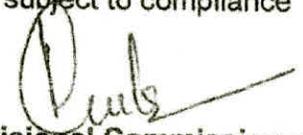
True Copy
Attested

Gobinda Chandan Prasad
Divisional Forest Officer,
Baripada Forest Division.

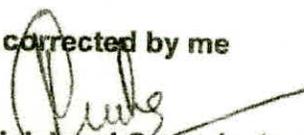
W/o- James Hamilton. The said land was vested to the Govt. in Revenue Department as per Misc case no 17/2018 of the Court of Tahasildar, Baripada which was initiated on basis of the order passed by the Hon'ble High Court of Odisha vide OJC No 4392 & 4393 of 1989.

As per Rule-283 (1) of the OGFR Vol.1, alienation of Govt. land can be sanctioned in favour of another Department of State Government free of all charges.

In view of the above and considering the recommendation of the Collector, Mayurbhanj for alienation of Govt. land measuring an area of **Ac. 5.000 dec.** as scheduled at pre-page, the proposal is hereby sanctioned in favour of the Commerce & Transport (Transport) Department, Govt. of Odisha for construction of "Inter State Bus Terminal (ISBT)" at Mouza-Chhancha under Baripada Tahasil subject to compliance with the conditions stipulated by the DFO Baripada.


Revenue Divisional Commissioner

Dictated & corrected by me


Revenue Divisional Commissioner

True Copy
Attested

Gobinda Chandra Biswal

Divisional Forest Officer,
Baripada Forest Division.

- 25 -

Office of the Revenue Divisional Commissioner,
Central Division, Odisha, Cuttack

RDCCTC-REVI-MISC-0286-2025 12962 / Dated: 19/12/2025

From
Sri Debashis Pattnaik, OAS
Additional Secretary to RDC

To

The Collector, Mayurbhanj

Sub: Sanction of alienation of Govt. land measuring an area of **Ac.5.00 dec.** in favour of Government in Commerce & Transport (Transport) Department, Odisha for construction of "Inter State Bus Terminal (ISBT)" at Mouza-Chhancha under Baripada Tahasil.

Ref: Your letter No. 4985 dated 24.10.2025.

Sir,

In inviting reference to your letter on the subject cited above, I am directed to say that, after careful consideration of the proposal, the RDC has been pleased to sanction alienation of Government land measuring an area of **Ac.5.00 dec.** free of all charges and on realization of admissible court fees in favour of Government in Commerce & Transport (Transport) Department, Odisha for construction of "Inter State Bus Terminal (ISBT)" at Mouza-Chhancha under Baripada Tahasil at Mouza-Chhancha under Baripada Tahasil as per the land schedule given below .

Land Schedule

Mouza	Khata No.	Plot No.	Area (in Acre)	Kisam
Chhancha, PS-Baripada, PS No.109	267 (Anabadi)	148/1193/3097	Ac.0.19 dec.	Patit
		189/1194/3098	Ac.0.70 dec.	Patit
		148/1192	Ac.0.50 dec.	Patit
		148/1191	Ac.0.30 dec.	Patit
		148/1235	Ac.0.69 dec.	Patit
		148/1234	Ac.0.40 dec.	Patit
		148/1188/3099	Ac.0.25 dec.	Patit
		170/3100	Ac.1.80 dec.	Patit

True Copy
Attested

RDCCTC-REVI-MISC-0286-2025/3/2025

Gobinda Chandra Biswal
Divisional Forest Officer,
Baripada Forest Division.

		161/3101 28	Ac.0.02 dec.	Patit
		148/3102	Ac.0.15 dec.	Patit
Total		10 plots	Ac.5.00 dec.	

101

The sanction of alienation is subject to the following terms and conditions.

1. The land shall be utilized for the purpose for which the alienation has been sanctioned.
2. Commerce & Transport (Transport) Department, Government of Odisha shall have only surface right over the land.
3. No prayer for change of the existing land site shall be entertained in future.
4. The land shall not be leased out / sub-leased/ transferred/ mortgaged/ disposed/ conveyed/ bequeathed without prior consent / permission of Government in Revenue & Disaster Management Department.
5. The Government in Revenue & D.M. Department reserves the right to resume the land without payment of any cost or compensation for the lands and constructions standing thereon in case of violation of any of the terms and conditions of the alienation.

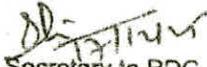
The alienation case record No. 04/25 along with De-reservation Case Record bearing No.11/2025 of Baripada Tahasil with order sheet of the RDC (CD) Cuttack is sent herewith for taking further necessary action at your level, the receipt of which may please be acknowledged.

Yours faithfully,


Additional Secretary to RDC

Memo No. 12963 / Rev. I, Dt. 19/12/2025

Copy submitted to the Additional Secretary to Govt. of Odisha, Revenue & D.M. Department, Bhubaneswar for information and necessary action.


Additional Secretary to RDC

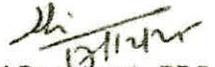
Memo No. 12964 / Rev. I, Dt. 19/12/2025

Copy submitted to the Secretary, Board of Revenue, Odisha, Cuttack for information and necessary action.


Additional Secretary to RDC

Memo No. 12965 / Rev. I, Dt. 19/12/2025

Copy forwarded to the Sub-Collector, Baripada / Tahasildar, Baripada for information and necessary action.


Additional Secretary to RDC



RDCCTC-REVI-MISC-0286-2025/3/2025

**True Copy
Attested**


Gopinanda Chandra Biswal
Divisional Forest Officer,
Baripada Forest Division.

Orissa Forest Development Corporation Limited

(A Government Undertaking)
 OFFICE OF THE DIVISIONAL MANAGER, BARIPADA (C) DIVISION
 Baripada, Balasore District, Orissa - 751 002
 Email: dmbaripada@ofdc.org

4517 /OFFC, Dated, Baripada, the 15th December 2025

To: Divisional Forest Officer,
 Baripada Forest Division.

Subj: Issue of felling order of 1789 nos marked for construction of interstate Bus Terminal at Palbani, Baripada project.

Ref: Your Letter No.6389 dt. 24.07.25.

Sir,

We would like to inform you that the User Agency has deposited the both tree felling approved estimated cost of 1789 nos marked trees & compensatory plantation cost of 3578 no's seedling of construction of interstate Bus Terminal at Palbani, Baripada project on dt.12.12.25 through RTGS. The details as under.

1) Tree felling 1789 nos marked trees MRT No 022526000362 dt 15.12.25	Rs 14,69,824.00
2) Compensatory plantation 3578 nos seedling MRT No 022526000363 dt 15.12.25	Rs 42,36,975.00
Total	Rs 57,06,799.00

In tremendous pressure of the User Agency necessary felling order may kindly be issue.

Yours faithfully,

[Signature]
 Divisional Manager,
 Baripada (C) Division.

Memo No. 4518 / dt 15/12/2025

Copy forwarded to the SDM, Baripada for information and necessary action. He is requested to start the felling & removal of the above marked trees on receipt of necessary felling permission from DFO, Baripada Division & report compliance.

[Signature]
 Divisional Manager,
 Baripada (C) Division

**True Copy
 Attested**

[Signature]
 Gobinda Chandra Barshal
 Divisional Forest Officer,
 Baripada Forest Division.

OUR SIMULIPAL
OUR PRIDEଓଡ଼ିଶା ସରକାର
ଓଡ଼ିଶା

**OFFICE OF THE DIVISIONAL FOREST OFFICER,
BARIPADA FOREST DIVISION, BARIPADA, MAYURBHANJ, ODISHA**
Telephone no. 06792-252613, 252622 and Fax 255770, e-mail: dfo.baripada@odisha.gov.in

Memo No. 10209/3F Dt. 15/12/25

To
The Range Officers,
Baripada Forest Range.

Sub: Permission for felling of trees standing trees present on the Govt. Land proposed for Inter State Bus Terminal.

Ref: 1. Letter No- 3227 dated-13.05.2025 of the Tahasildar, Baripada Tahasil.
2. Memo No- 1794 dated-21.07.2025 of the RO, Baripada Forest Range.
3. Letter No- 4517 dated-15.12.2025 of the DM, OFDC, Ltd, Baripada

With reference to the communication(s) cited above on the captioned subject, permission is hereby accorded for removal of 1789 nos of Misc. enumerated trees standing over **NON-FOREST LAND** for Inter State Bus Terminal, Palbani, Baripada as per joint verification report submitted by the concerned officials vide memo given under reference. Trees have been enumerated jointly by the staff of Revenue Department, OSRTC, Mayurbhanj, Forest Official & Odisha Forest Development Corporation Ltd., Baripada subject to the conditions stated below: -

SL No.	Name of the Project	Name of the Range	Area (in Ac.)	Kissam of the land	No. of enumerated trees as per joint verification report of all concerned
[1]	[2]	[3]	[4]	[5]	[7]
1	Construction of Inter State Bus Terminal, Chihancha under Baripada Forest Division	Baripada	Ac 5.00	Padma	1789 nos.

- 1) Trees are to be felled / removed by the OFDC, Ltd only on payment of usual royalty as per the prevailing approved rate.
- 2) All precautionary measures should be taken at time of felling / removal of the trees to avoid any unpleasant situation.
- 3) After felling / removal of the trees, the converted logs, poles, firewood etc. should be passed by you on the spot and conversion list and passing list should be submitted in triplicate duly signed by all concerned including the User Agency.
- 4) Timber, Poles, Firewood etc obtained should be removed on the strength of T.T. Permit after getting necessary order from the undersigned.

True Copy
Attested
Gobinda Chandra Prasad
Divisional Forest Officer,
Baripada Forest Division.

[P.T.O]

- 5) Best efforts must be put into practice to avoid removal of forest growth to keep it (Forest Growth) intact and undisturbed.
- 6) You will be held personally responsible for any irregularities noticed in future.

[Signature]
15-12-25

Divisional Forest Officer
Baripada Forest Division

Memo No. 10210 /3F Dt. 15/12/25

Copy along with the copy of the enumeration list forwarded to the Divisional Manager, OFDC, Ltd, Baripada (C) Division for information and necessary action. He is requested to take delivery of the marked trees, poles etc from the diverted area which are to be delivered by the Range Officer, Baripada Forest Range. Felling & removal of the trees are to be made as per the conditions imposed above and royalty should be paid as per prevailing rate of Government.

[Signature]
15-12-25

Divisional Forest Officer
Baripada Forest Division

Memo No. 10211 /3F Dt. 15/12/25

Copy forwarded to the Odisha State Road Transport Corporation, Mayurbhanj for information and necessary action.

[Signature]
15-12-25

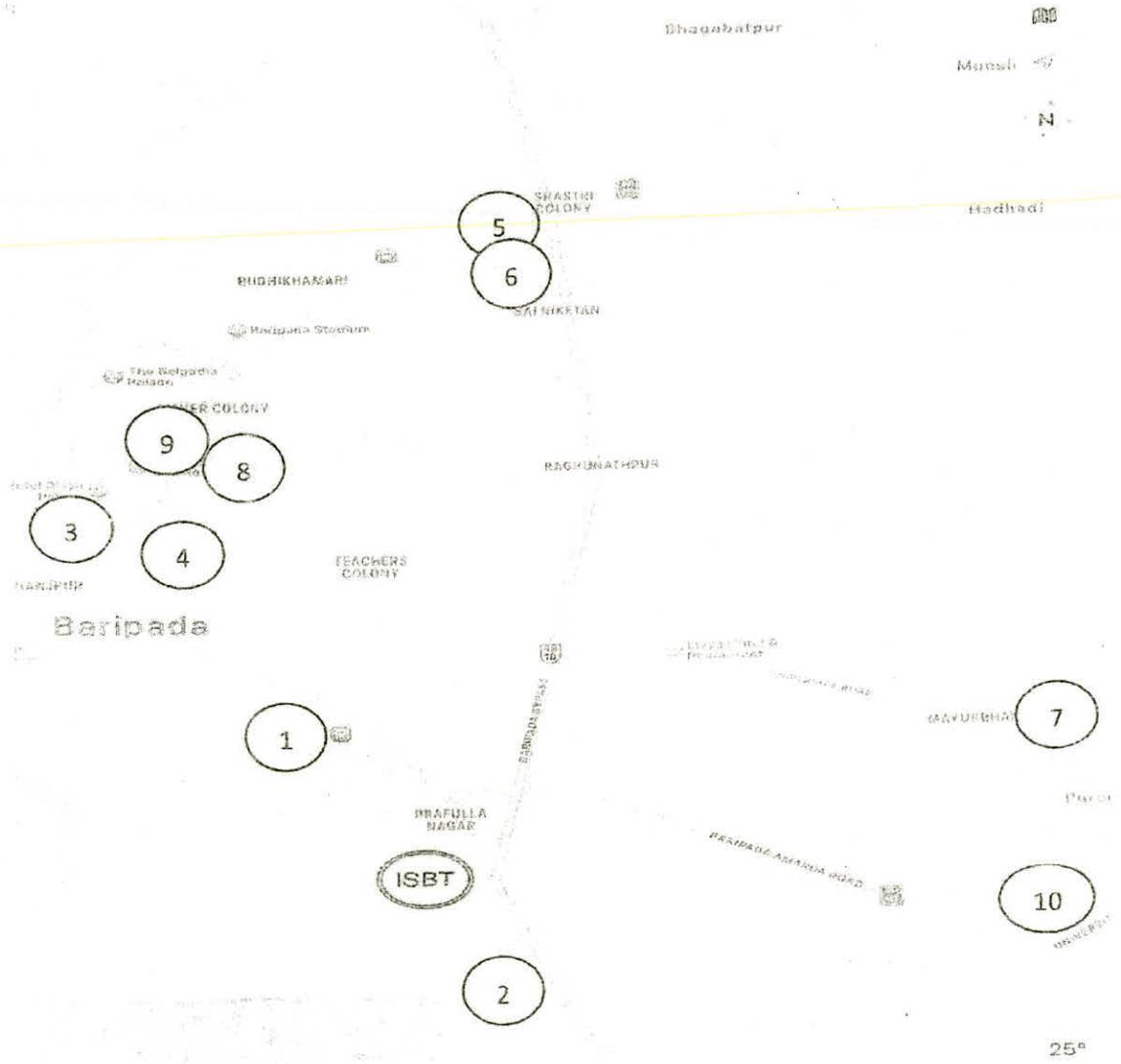
Divisional Forest Officer
Baripada Forest Division

True Copy
Attested

G. Chandan Prasad
Divisional Forest Officer,
Baripada Forest Division

~~SECRET~~
PROPOSED ISBT, BARIPADA (CHHANCHA)

ANNEXURE **105**



KEY LOCATIONS	DISTANCE FROM ISBT (in km.) (approx.)
1) Baripada Railway Station	0.5
2) Proposed CRUT Bus Stand	0.5
3) Main Market	2
4) District Headquarter Hospital	2
5) Proposed Collector Office	3.5
6) New Judicial Complex	3.5
7) MSCB University	3.5
8) Existing District Judicial Complex	3.6
9) Collectorate Mayurbhanj	3.6
10) PRM MCH	6

True Copy
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Gobinda Chandra Prasad
 Divisional Forest Officer
 Baripada Forest Division.



~~BHULERN~~

ANNEXURE 106 Series

LAND RECORDS WEB PORTAL OF ODISHA

Schedule I Form No.39 A

ଖରିଦାନ

ନୌକା : ଛାତ୍ର

ବନ୍ଦସିଲ : ବାରିପଦା

ଆକା : ବାରିପଦା

ବନ୍ଦସିଲ ନମ୍ବର : 998

ଅକା ନମ୍ବର : 109

କିଲା : ମୟୂରଭଞ୍ଜ

କର୍ମଦାତାଙ୍କ ନାମ ଓ ଖେତର ବା ଖରିଦାନର କ୍ରମିକ ନମ୍ବର		ଓଡିଶା ସରକାର ଖେତର ନମ୍ବର 1				
1) ଖରିଦାନର କ୍ରମିକ ନମ୍ବର		267				
2) ପ୍ରଭାସ ନାମ, ପିତାଙ୍କ ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ଅନାବାଦୀ				
3) ବସ	ଭରତ					
4) ଦେଇ :	କରକର	ଖଜଣା	ସେସ୍	ନିର୍ଦ୍ଦାତ ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) ଭୂମିବିକ୍ରୟର ଆକାରର ବିବରଣୀ
6) ବିକ୍ରେତ ଅନୁସଙ୍ଗେ ଯଦି କିଛି ଥାଏ		<p>ଖା.ବା. 266/735 ନଂ ଭରତ ଖାତାରେ ମସିହା 4647 ନଂ ବା.ଖା. ନଥି ସୁ. ଖା.ବା. 266/38 ଶେ ପୁର ନଂ 436 ମୋଟ ଏ 1.440, ଖା.ବା. 266/39 ଶେ ପୁର ନଂ 695 ଓ 696 ଏ 0.800 । ବାଖା 266/38 ଓ 266/1481 ନଂ ଭରତ ଖାତାର ସନ 2014 ମସିହା Mutation Appeal No 5 ହୁଏ । ବାଖା 266/39 ନଂ ଭରତ ଖାତାର AS PER ORDER NO 486/ESTT.DT 23.2.2017 OF COLLECTOR DISTRICT MAGISTRATE, MAYURBHANJ, ଏମିତି କମିଶ୍ନ ଖାତର କରି ଭକ ଖାତାରେ ଦରଜ କରାଗଲା Revenue Misc Case no 17/2018 (LRMS NO 1741/2018) arising out of judgement of the Hon'ble Odisha High Court in OJC No 4392 & 4393 of 1989 regarding land occupied by Sir Daniel Hamilton Trust ହୁଏ 48 ନଂ ଭରତ ଖାତାର ଖାତର କରି 267 ନଂ ଅନାବାଦୀ ଖାତାରେ ଦରଜ କରାଗଲା । ଖାତା 267 ନଂ ଓଡିଶା ଶିକ୍ଷା ବିଭାଗ ନିୟମ ନିଗମ (ଭଦକୋ) ଭୁବନେଶ୍ୱର ଖାତାରେ Lease Case No-2/2020 (LRMS NO-2052/2021) ହୁଏ । ଖାତା 273 ନଂ ଆବାଦ ଯୋଗ୍ୟ ଅନାବାଦୀ ଖାତାରେ Rev. Misc Case No-64/2021 (LRMS NO-64/2021) ହୁଏ । ଖାତା 266/38 ଶେ ପୁର ନଂ 695 ଓ 696 ଏ 0.800 । ବାଖା 266/38 ଓ 266/1481 ନଂ ଭରତ ଖାତାର ସନ 2014 ମସିହା Mutation Appeal No 5 ହୁଏ । ବାଖା 266/39 ନଂ ଭରତ ଖାତାର AS PER ORDER NO 486/ESTT.DT 23.2.2017 OF COLLECTOR DISTRICT MAGISTRATE, MAYURBHANJ, ଏମିତି କମିଶ୍ନ ଖାତର କରି ଭକ ଖାତାରେ ଦରଜ କରାଗଲା Revenue Misc Case no 17/2018 (LRMS NO 1741/2018) arising out of judgement of the Hon'ble Odisha High Court in OJC No 4392 & 4393 of 1989 regarding land occupied by Sir Daniel Hamilton Trust ହୁଏ 48 ନଂ ଭରତ ଖାତାର ଖାତର କରି 267 ନଂ ଅନାବାଦୀ ଖାତାରେ ଦରଜ କରାଗଲା । ଖାତା 267 ନଂ ଓଡିଶା ଶିକ୍ଷା ବିଭାଗ ନିୟମ ନିଗମ (ଭଦକୋ) ଭୁବନେଶ୍ୱର ଖାତାରେ Lease Case No-2/2020 (LRMS NO-2052/2021) ହୁଏ । ଖାତା 273 ନଂ ଆବାଦ ଯୋଗ୍ୟ ଅନାବାଦୀ ଖାତାରେ Rev. Misc Case No-64/2021 (LRMS NO-64/2021) ହୁଏ । Rev. Misc Case No-10/2025 ଓ Rev. Misc Case No- 11/2025 ହୁଏ । Rev Misc Case No- 18/2025 ହୁଏ ।</p>				
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ଖରଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

True Copy Attested

Gobinda Chandra Biswal
Divisional Forest Officer,
Baripada Forest Division.

Schedule I Form No.39-A

KHATIAN

MOUZA- CHHANCHA
THANA- BARIPADA
THANA NO- 109

TAHASIL- BARIPADA
TAHASIL NO- 998
DISTRICT- MAYURBHANJ

Name of the landlord & khewat no		Odisha Sarkar Khewat No 1				
1) Khata SL.No		267				
2) Name of Rt, father, cast & villag		ANABADI				
3) Swatwa	Rayati					
4) Rent	Water rent	Rent	Cess	N. cess & others (If any	Total	5) Effecting demand details
6) Special Remarks if any		<p>Transacted to rayati khata-266/735 vide case no. 4647. As per file order Transacted in khata 266/38 plot no-436 total area Ac1.440, Transacted Ac. 0.800 in khata -266/39 and plot no 695 and 696. As per order transacted from rayati khata no-266/38 & 266/1481 year 2014 mutation Appeal No-5. Transacted from rayati Khata no-266/39 AS PER ORDER NO-486/ESTT.DT.23.2.2017 OF COLLECTOR DISTRICT MAGISTRATE,MAYURBHANJ all lands are added in this khata by deleting all plots. As per order all plots from rayati khata no 48 are deleted and added in Anabadi khata no 267 vide Revenue Misc case no-17/2018 (LRMS NO-1741/2018) arising out of judgment of the Hon'ble odisha High court in OJC No-4392 & 4393 of 1989 regarding land occupied by sir Daniel Hamilton trust. As per order transacted in anabadi khata no-267 of IDCO Bhubaneswar vide Lease Case No-02/2020 (LRMS No-2052/2021). As per order transacted in Abad Jogya Anabadi khata no 273 vide Rev. Mis case No- 64/2021 (LRMS No-276/2022). As per order Rev. Misc case no 10/2025 and Rev. Misc case no 11/2025. Transacted to rayati khata-266/735 vide case no. 4647. As per file order Transacted in khata 266/38 plot no-436 total area Ac1.440, Transacted Ac. 0.800 in khata -266/39 and plot no 695 and 696. As per order transacted from rayati khata no-266/38 & 266/1481 year 2014 mutation Appeal No-5. Transacted from rayati Khata no-266/39 AS PER ORDER NO-486/ESTT.DT.23.2.2017 OF COLLECTOR DISTRICT MAGISTRATE,MAYURBHANJ all lands are added in this khata by deleting all plots. As per order all plots from rayati khata no 48 are deleted and added in Anabadi khata no 267 vide Revenue Misc case no-17/2018 (LRMS NO-1741/2018) arising out of judgment of the Hon'ble odisha High court in OJC No-4392 & 4393 of 1989 regarding land occupied by sir Daniel Hamilton trust. As per order transacted in anabadi khata no-267 of IDCO Bhubaneswar vide Lease Case No-02/2020 (LRMS No-2052/2021). As per order transacted in Abad Jogya Anabadi khata no 273 vide Rev. Mis case No- 64/2021 (LRMS No-276/2022). As per order Rev. Misc case no 10/2025 and Rev. Misc case no 11/2025. As per order Rev Misc. case no 18/2025.</p>				

BLANK SPACE FOR STAMPING

Last Publication date-
31.03.1986
Date of finalization of rent

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Gobinda Chandra Borishal
Divisional Forest Officer,
Baripada Forest Division.

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BARIPADA

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ଖଣ୍ଡସାମଲ ଡ୍ରମିଂ ନଂ : 267		ମୌଜା : ଛାଣ			ବିଲ୍ ନଂ	ଉତ୍ପାଦନ
ପୁର ନମ୍ବର ଓ ତଳର ନାମ	କିସମ ଓ ପୁରର ଖଣ୍ଡା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୈତ୍ରବି	ଉତ୍ପାଦନ			କିଲୋଗ୍ରାମ
			ଘ.	ଢି.	ହେକ୍ଟର	
7	8	9	10		11	12
173 ହରିତାପାଖ	ଶାରଦ ଏକ	ଉ: ନିଳ ଘ: ନିଳ	1	2400	0.5018	
185 ସରକପାଖ	ଶାରଦ ଏକ	ଉ: ନିଳ ଘ: ସରହଦ, ମୌଜା କରତବସା	0	2700	0.1093	
188 ସରକପାଖ	ଶାରଦ ଦୁଇ	ଉ: ନିଳ ଘ: ସରହଦ, ମୌଜା କରତବସା	1	3100	0.5301	
169 ଉପରବଗିଚା	ଶାରଦ ଦୁଇ	ଉ: ପୋଖରୀଆଳି ଘ: ନିଳ	0	4000	0.1619	
171 ଗାମତହ	ଶାରଦ ଦୁଇ	ଉ: ନିଳ ଘ: ନିଳ	0	7700	0.3116	
172 ବଗିଚାପାଖ	ଶାରଦ ଦୁଇ	ଉ: ନିଳ ଘ: ନିଳ	0	5600	0.2266	
162 ଉପରବଗିଚା	ଶାରଦ ଦୁଇ	ଉ: ରାସ୍ତା ଘ: ପୋଖରୀଆଳି	0	6400	0.2590	
167 ଉପରବଗିଚା	ଶାରଦ ଦୁଇ	ଉ: ନିଳ ଘ: ନିଳ	0	2900	0.1174	
151 ଉପରବଗିଚା	ଶାରଦ ଦୁଇ	ଉ: ନିଳ ଘ: ରାସ୍ତା	0	4700	0.1902	
155 ଉପରବଗିଚା	ଶାରଦ ଚିନି	ଉ: ନିଳ ଘ: ରାସ୍ତା	0	8300	0.3359	
150 ଉପରବଗିଚା	ଶାରଦ ଚିନି	ଉ: ନିଳ ଘ: ପ୍ରଭାକର ନାଟା	0	4300	0.1740	
166 ଉପରବଗିଚା	ଶାରଦ ଚିନି	ଉ: ନିଳ ଘ: ନିଳ	0	9900	0.4006	
170	ବଗାଝର ଦୁଇ	ଆନୁବଗାଝର	7	9500	3.2173	
4	ବଗାଝର ଦୁଇ	ଆନୁବଗାଝର	12	8000	5.1800	
13	ବଗାଝର ଦୁଇ	ଆନୁବଗାଝର	5	0000	2.0234	
187	ବଗାଝର ଦୁଇ	ଆନୁବଗାଝର	5	9300	2.3998	
148/1234 ରାସ୍ତା ପାଖ	ପଟିତ	ଉ: ନିଳ ଘ: ନିଳ	0	4000	0.1619	
148/1235 ରାସ୍ତା ପାଖ	ପଟିତ	ଉ: ନିଳ ଘ: ନିଳ	0	6900	0.2792	
148/1193/3097	ପଟିତ		0	1900	0.0769	
199/1194/3098	ପଟିତ		0	7000	0.2833	
148/1188/3099	ପଟିତ		0	2500	0.1012	
170/3100	ପଟିତ		1	8000	0.7284	
161/3101	ପଟିତ		0	0200	0.0081	
148/3102	ପଟିତ		0	1500	0.0607	
156/3094	ପଟିତ		0	0750	0.0304	
157/3095	ପଟିତ		0	0150	0.0061	

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Gobinda Chandra Biswal
Divisional Forest Officer.

KHATA NO -267		MOUZA -CHHANCHA				DIST-MAYURBHANJ
PLOT NO & NAME OF	KISSAM & RENT OF PLOT	KISSAM & DESCRIPTION OF	AREA			REMARKS
			ACRE	DEC.	HECT.	
7	8	9	10	11	12	
173 Near Orchard	SHARAD I	N:Own S:Own	1	2400	0.5018	
185 Near Road	SHARAD I	N:Own S:Sarahada Mouza Karatabasa	0	2700	0.1093	
188 Near Road	SHARAD II	N:Own S:Sarahada Mouza Karatabasa	1	3100	0.5301	
169 Near Orchard	SHARAD II	N:Pond edge S:Own	0	4000	0.1619	
171 Near Village	SHARAD II	N:Own S:Own	0	7700	0.3116	
172 Near Orchard	SHARAD II	N:Own S:Own	0	5600	0.2266	
162 Near Orchard	SHARAD II	N:Road S: Pond edge	0	6400	0.2590	
167 Near Orchard	SHARAD II	N:Own S:Own	0	2900	0.1174	
151 Near Orchard	SHARAD II	N:Own S:Road	0	4700	0.1902	
155 Near Orchard	SHARAD III	N:Own S:Road	0	8300	0.3359	
150 Near Orchard	SHARAD III	N:Own S:Prabhakar Majhi	0	4300	0.1740	
166 Near Orchard	SHARAD III	N:Own S:Own	0	9900	0.4006	
170	BAGAYAT II	Mango orchard	7	9500	3.2173	
4	BAGAYAT II	Mango orchard	12	8000	5.1800	
13	BAGAYAT II	Mango orchard	5	0000	2.0234	
187	BAGAYAT II	Mango orchard	5	9300	2.3998	
148/1234 Near Road	PATIT	N:Own S:Own	0	4000	0.1619	
148/1235 Near Road	PATIT	N:Own S:Own	0	6900	0.2792	
148/1193/3097	PATIT		0	1900	0.0769	
189/1194/3098	PATIT		0	7000	0.2833	
148/1188/3099	PATIT		0	2500	0.1012	
170/3100	PATIT		1	8000	0.7284	
161/3101	PATIT		0	0200	0.0081	
148/3102	PATIT		0	1500	0.0607	
156/3094	PATIT		0	0750	0.0304	
157/3095	PATIT		0	0150	0.0061	

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Gobinda Chandor Barik

**Divisional Forest Officer,
Baripada Forest Division.**

S. Bahin
**TAHASILDAR
BARIPADA**

158/3096	ପରିଷ୍କ		0	1900	0.0769	
191/1191 266/735	ପରିଷ୍କ	ଘ. ନିଜ ଘ. ନିଜ	0	3000	0.1214	
195/1192 266/735	ପରିଷ୍କ	ଘ. ନିଜ ଘ. ନିଜ	0	5000	0.2023	
236/1134	ପରିଷ୍କ	ବାଲିଆ	0	2800		ଖା. ଦା. 266/735 ଲେ. ଏ 0.120 ।
372/1114	ପରିଷ୍କ	ବାଲିଆ	0	0500		
773/1116	ପରିଷ୍କ		0	5800		ବେ. ଦ. ବନଖୋଳ ନିମାଳ, ନିଖାଳ, ପ୍ରଭାସ ଚନ୍ଦ୍ର, ବିଶ୍ୱାଳ, ନିରୋଜ କୁମାର ବିଶ୍ୱାଳ, ପ୍ରମୋଦ କୁମାର ବିଶ୍ୱାଳ, ପି. ନବିନ, ବିଶୋଭ ବିଶ୍ୱାଳ ଛା. ଖଣ୍ଡାୟତ, ବା. ବାରିପଦା ଚାଉଳ, ଯୁ. ନ. ଟି ପୁରୁଣା ହାତସାହି, ଯା. ବି. ଶାନ୍ତି
762/1123	ପରିଷ୍କ		0	3700		ବେ. ଦ. ବନଖୋଳ, ପଦନାୟକ ପି. ସୁଲଭ, ପଦନାୟକ ଗା. କରଣ, ବା. ବାରିପଦା ଗା. ଯୁ. ନ. ଟି, ପୁରୁଣା ହାତସାହି, ଯା. ବି. ଶାନ୍ତି
273/1145	ପରିଷ୍କ	ବାଲିଆ	0	1200		ଖା. ଦା. 266/735 ଲେ ଏ 0.120
716/1149	ପରିଷ୍କ	ବାଲିଆ	0	2100		
715/1150	ପରିଷ୍କ	ବାଲିଆ	0	4000		
275/1152	ପରିଷ୍କ	ବାଲିଆ	0	7200		
313/1225	ପରିଷ୍କ		1	3600		ବେ. ଦ. ବନଖୋଳ ନିମାଳ, ପି. ସୁନୀଲ ନିମାଳ ଛା. କୁମୁଦି, ବା. ନିକଟୀ ଯା. ବି. ଶାନ୍ତି
436/2490	ପରିଷ୍କ		0	9400	0.3804	266/1481 ନଂ ଖାତାକୁ । ହାଲ, କିସମ ଘରବାରି ତିନି ।
449	ପରିଷ୍କ		0	3000	0.1214	266/1481 ନଂ ଖାତାକୁ । ହାଲ, କିସମ ଖାଣ୍ଡି
436	ପରିଷ୍କ		0	2000	0.0809	ବା. ଖା. 267 ଖାତାକୁ 1988, ନିର୍ଦ୍ଦିଷ୍ଟ 1487 ନଂ ବା. ଖା., ନିର୍ଦ୍ଦି ସୁ. ନି., ପୁର ନଂ 436, ଓ 449 ବା. ଖାଲ ଖାତାକୁ । 266/1481 ନଂ ଖାତାରେ ଏ 0.94, 266/38 ନଂ ଖାତାକୁ । ହାଲ ବି, ଘରବାରି ତିନି
695	ପରିଷ୍କ		0	3700	0.1497	ବା. ଖା. 267 ଖାତାକୁ 1988 ନିର୍ଦ୍ଦିଷ୍ଟ 1488 ନଂ ବା. ଖା. ନିର୍ଦ୍ଦି, ପୁର ନଂ 695 ଓ 696 ନିର୍ଦ୍ଦିଷ୍ଟ ଖାତାକୁ । ହାଲ କିସମ, ଘରବାରି, ତିନି
696 ଗ୍ରାମପଞ୍ଚ	ପରିଷ୍କ		0	4300	0.1740	ହାଲ କିସମ, ଘରବାରି
313	ପରିଷ୍କ		2	0600		ବେ. ଦ. ବନଖୋଳ ନିମାଳ, ପି. ସୁନୀଲ ନିମାଳ ଛା. କୁମୁଦି, ବା. ନିକଟୀ ଯା. ବି. ଶାନ୍ତି
277	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	3700		
288	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	2600		
329	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	5600		
335	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	2500		
337	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	8200		
372	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	1200		
416	ପରିଷ୍କ	ମଗାଳ	0	0400		
427	ପରିଷ୍କ	ଗୋଡ଼ିମାଟି	0	0500		

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Global Division Forest Officer
Baripada Forest Division.

158/3096	PATIT		0	1900	0.0769	
148/1191 Road Side	PATIT	N:Own S:Own	0	3000	0.1214	
148/1192	PATIT	N:Own S:Own	0	5000	0.2023	
236/1134	PATIT	Sandy Soil	0	2800		IN Khata No 266/735 Ac 0.120
772/1114	PATIT	Sandy Soil	0	0500		
773/1116	PATIT		0	6800		Illegal possession Santosh Kumar Biswal,Prabhas Chandra Biswal, Niraj Kumar Biswal, Promod Kumar Biswal s/o-Nabin kishor Biswal caste-khandayat of vill-Baripada town unit no-6 puruna hatasahi present kism -Ashu
762/1123	PATIT		0	3700		Illegal possession by Laxmikanta pattnayak s/o-Dulav pattnayak caste-karan of vill-Baripada unit no-6 purunahatasahi hall kissam-Dahi-II
273/1145	PATIT	Sandy Soil	0	1200		IN Khata No 266/735 Ac 0.12
716/1149	PATIT	Sandy Soil	0	2100		
715/1150	PATIT	Sandy Soil	0	4000		
275/1152	PATIT	Sandy Soil	0	7200		
313/1225	PATIT		1	3600		Illegal possession Balaram Mohanta S/o- Sanatan Mohanta Caste- Kudumi- Vill- Nijgan present kism Dahi-I
436/2490	PATIT		0	9400	0.3804	From Khata No 266/1481 present kism-Gharbari-III
449	PATIT		0	3000	0.1214	From Khata No 266/1481 present kism- Ashu
436	PATIT		0	2000	0.0809	Mutation Case No-1487/1988 from khata 267 plot no-436 & 449. Ac 0.94 dec From Khata No-266/38 to 266/1481 Present kism-Gharbari-III
695	PATIT		0	3700	0.1497	Mutation case no-1488/1988 from khata 267 plot no-695 & 696 . Present Kism- Gharbari III
696 Near Village	PATIT		0	4300	0.1740	Present kism Dahi-II
313	PATIT		2	0600	0.0000	Illegal possession Dasaratha Mohanta s/o- Sanatan Mohanta Caste- Kudumi Vill- Nijgan Present kism- Dahi-I
277	PATIT	Soil with Gravel	0	3700		
288	PATIT	Soil with Gravel	0	2600		
329	PATIT	Soil with Gravel	0	5600		
335	PATIT	Soil with Gravel	0	2500		
337	PATIT	Soil with Gravel	0	8200		
372	PATIT	Soil with Gravel	0	1200		
416	PATIT	Motal	0	0400		
427	PATIT	Soil with Gravel	0	0500		

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Divisional Forest Officer,
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TAHSILDAR
BARIPADA

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456	ପରିଚ	ଗୋଡ଼ମାଟ	1	3500	
477	ପରିଚ	ଗୋଡ଼ମାଟ	0	2300	
484	ପରିଚ		0	1200	ବେ.ଦ.ବିଭାଗ ମାଟା, ପି.ପୁରୀ, ମାଟା କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
485	ପରିଚ		0	0500	ବେ.ଦ.ବିଭାଗ ମାଟା, ପି.ପୁରୀ ମାଟା କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
486	ପରିଚ		0	0600	ବେ.ଦ.ବିଭାଗ ମାଟା, ପି.ପୁରୀ ମାଟା କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
487	ପରିଚ		0	0500	ବେ.ଦ.ପୁରୀ ମାଟା ପି.ଶାନ୍ତପୁର ମାଟା କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
502	ପରିଚ	ଗୋଡ଼ମାଟ	0	1000	
545	ପରିଚ	ଗୋଡ଼ମାଟ	0	4100	
563	ପରିଚ	ଗୋଡ଼ମାଟ	0	5300	
645	ପରିଚ	ଗୋଡ଼ମାଟ	0	1300	
646	ପରିଚ	ଗୋଡ଼ମାଟ	0	2800	
658	ପରିଚ	ଗୋଡ଼ମାଟ	0	0300	
660	ପରିଚ	ଗୋଡ଼ମାଟ	0	3800	
584	ପରିଚ	ଗୋଡ଼ମାଟ	0	0600	
585	ପରିଚ	ଗୋଡ଼ମାଟ	0	0900	
702	ପରିଚ		0	8800	ବେ.ଦ.ପୁରୀ ମାଟା, ପି.ପୁରୀ କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
759	ପରିଚ		0	3500	ବେ.ଦ.ବିଭାଗ ମାଟା, ପି.ପୁରୀ କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
764	ପରିଚ	ଗୋଡ଼ମାଟ	0	0800	
765	ପରିଚ	ଗୋଡ଼ମାଟ	0	1400	
769	ପରିଚ	ଗୋଡ଼ମାଟ	0	0600	
770	ପରିଚ	ଗୋଡ଼ମାଟ	0	0700	
781	ପରିଚ	ଗୋଡ଼ମାଟ	0	0300	
849	ପରିଚ	ଗୋଡ଼ମାଟ	0	4700	
829	ପରିଚ	ଗୋଡ଼ମାଟ	0	0800	
925	ପରିଚ		0	6700	ବେ.ଦ.ବିଭାଗ ମାଟା, ପି.ପୁରୀ କା.ପାଖାଳ ବା.ନିକଟ କା.କି.ଶାନ୍ତପୁର
981	ପରିଚ	ଗୋଡ଼ମାଟ	0	4300	
1011	ପରିଚ	ଗୋଡ଼ମାଟ	0	0600	
1039	ପରିଚ	ଗୋଡ଼ମାଟ	0	2200	
1056	ପରିଚ	ଗୋଡ଼ମାଟ	1	3400	

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Gobinda Chandra Prishat
Divisional Forest Officer.

456	PATIT	Soil with Gravel	1	3500	
477	PATIT	Soil with Gravel	0	2300	
484	PATIT		0	1200	Illegal possession Kisun Majhi s/o- sidha majhi caste- santal vill- Nijagn present kisam-Sarada-I
485	PATIT		0	0500	Illegal possession Birasinga Majhi s/o- Budhan Majhi caste- Santal vill-Nijgan Present kisam- Sarada-II
486	PATIT		0	0600	Illegal possession Birsing Majhi s/o- Budhan majhi caste- santal vill- Nijagn present kisam-Sarada-II
487	PATIT		0	0500	Illegal possession Dula Majhi s/o- Salkhu Majhi caste -santal vill- nijgan present kisam- Sarada-II
502	PATIT	Soil with Gravel	0	1000	
545	PATIT	Soil with Gravel	0	4100	
563	PATIT	Soil with Gravel	0	5300	
645	PATIT	Soil with Gravel	0	1300	
646	PATIT	Soil with Gravel	0	2800	
658	PATIT	Soil with Gravel	0	0300	
660	PATIT	Soil with Gravel	0	3800	
584	PATIT	Soil with Gravel	0	0600	
585	PATIT	Soil with Gravel	0	0900	
702	PATIT		0	8800	Illegal possession Murtunjay Rana s/o- Sarbeswar Rana caste- Mali vill- Baripada Town no-9 Ananda Bazar present kisam- Jalasaya-II
759	PATIT		0	3500	Illegal possession Sarat Chandra Pradhan s/o- Krutibas Pradhan Srikanta Rout s/o- Sanatan Rout caste -Khandayat vill- Nijgan present kisam- Ashu
764	PATIT	Soil with Gravel	0	0800	
765	PATIT	Soil with Gravel	0	1400	
769	PATIT	Soil with Gravel	0	0600	
770	PATIT	Soil with Gravel	0	0700	
781	PATIT	Soil with Gravel	0	0300	
849	PATIT	Soil with Gravel	0	4700	
829	PATIT	Soil with Gravel	0	0800	
925	PATIT		0	6700	Illegal possession Kunja Mohanta s/o- Sanatan Mohanta caste- Kudumi Vill- Nijgan present kisam- Dahi-II
981	PATIT	Soil with Gravel	0	4300	
1011	PATIT	Soil with Gravel	0	0600	
1039	PATIT	Soil with Gravel	0	2200	
1056	PATIT	Soil with Gravel	1	3400	

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Gobrade Chandax Biswal
**Divisional Forest Officer,
Baripada Forest Division.**


**TAHASILDAR
BARIPADA**

85

175	ପଟିଚ	ବାଲିଆ	0	4300	
1050	ପଟିଚ	ଗୋଟିମାଟି	0	1000	
1081	ପଟିଚ	ଗୋଟିମାଟି	1	7700	
165	ଆଡି	ପୋଖରୀଆଡି	0	0700	0.0283
163	ଆଡି	ପୋଖରୀଆଡି	0	3600	0.1457
154	ଆଡି	ପୋଖରୀଆଡି	0	0400	0.0162
152	ଆଡି	ପୋଖରୀଆଡି	0	0700	0.0283
175 ବରକାପାଖ	ଆଣ୍ଡ	ଉ: ନିଳ ଦ: ନିଳ	3	6300	1.4690
191 ବରକାପାଖ	ଆଣ୍ଡ	ଉ: ରାଷ୍ଟ୍ରା ଦ: ସରହଦ, ମୈଳା କରକଦା	0	2000	0.0809
192	ଆଣ୍ଡ	ଉ: ରାଷ୍ଟ୍ରା ଦ: ସରହଦ, ମୈଳା କରକଦା	0	1500	0.0607
193 ସପରକାପାଖ	ଆଣ୍ଡ	ଉ: ରାଷ୍ଟ୍ରା ଦ: ସରହଦ, ମୈଳା କରକଦା	0	1300	0.0526
186 ଗୁମରକ	ଆଣ୍ଡ	ଉ: ନିଳ ଦ: ସରହଦ, ମୈଳା କରକଦା	1	6500	0.6677
190	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	1700	0.0688
161	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	5600	0.2266
159	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	0700	0.0283
53	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	2400	0.0971
7	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	3600	0.1457
11	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	4000	0.1619
15	ରାଷ୍ଟ୍ରା	ପରୋକରାଷ୍ଟ୍ରା	0	3100	0.1255
1072	କଟକ ବୁଇ	ମେଳା	4	2500	
164	କଳାଶୟ ଏକ	ପୋଖରୀ	0	7200	0.2914
168	କଳାଶୟ ଏକ	କଟ	0	9200	0.3723
153	କଳାଶୟ ବୁଇ	ପୋଖରୀ	0	1800	0.0728
41	ପରକାରି ବୁଇ	ବାସକୁହ	0	0700	0.0283
43	ପରକାରି ବୁଇ	ବାରି	0	0700	0.0283
14	ପରକାରି ବୁଇ	ସ୍ତଳପର	0	1600	0.0647
3	ପରକାରି ବୁଇ	ପର ଓ ବାରି	0	1100	0.0445
10	ପରକାରି ବୁଇ	ବାସକୁହ	0	0900	0.0364
5	ପରକାରି ବୁଇ	ବାରି	0	1500	0.0607
6	ପରକାରି ବୁଇ	ବାରି	0	1000	0.0405
194	ପରକାରି ବୁଇ	ପର ଓ ବାରି	0	1800	0.0728
4/1226	ପରକାରି ଏକ	ବାରି	0	2300	0.0931

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Gobinda Chandra Pristhal
Forests Division

975	PATIT	Sandy Soil	0	4300		
1050	PATIT	Soil with Gravel	0	1000		
1081	PATIT	Soil with Gravel	1	7700		
165	ADI	Pondedge	0	0700	0.0283	
163	ADI	Pondedge	0	3600	0.1457	
154	ADI	Pondedge	0	0400	0.0162	
152	ADI	Pondedge	0	0700	0.0283	
175 Near Orchard	ASHU	N:Own S:Own	3	6300	1.4690	
191 Near Road	ASHU	N:Road S:Sarahada mouza Karatabasa	0	2000	0.0809	
192	ASHU	N:Road S:Sarahada mouza Karatabasa	0	1500	0.0607	
193 Near Orchard	ASHU	N:Road S:Sarahada mouza Karatabasa	0	1300	0.0526	
186 Near Village	ASHU	N:Own S:Sarahada mouza Karatabasa	1	6500	0.6677	
190	ROAD	Private Road	0	1700	0.0688	
161	ROAD	Private Road	0	5800	0.2347	
159	ROAD	Private Road	0	0700	0.0283	
53	ROAD	Private Road	0	2400	0.0971	
7	ROAD	Private Road	0	3600	0.1457	
11	ROAD	Private Road	0	4000	0.1619	
15	ROAD	Private Road	0	3100	0.1255	
1072	JUNGLE-II	Fair	4	2500		
164	JALASAY-I	Pond	0	7200	0.2914	
168	JALASAY-I	Dam	0	9200	0.3723	
153	JALASAY-II	Pond	0	1800	0.0728	
41	GHARABARI-II	House	0	0700	0.0283	
43	GHARABARI-II	Yard	0	0700	0.0283	
14	GHARABARI-II	School Building	0	1600	0.0647	
3	GHARABARI-II	House & Yard	0	1100	0.0445	
10	GHARABARI-II	House	0	0900	0.0364	
5	GHARABARI-II	Yard	0	1500	0.0607	
6	GHARABARI-II	Yard	0	1000	0.0405	
194	GHARABARI-II	House & Yard	0	1800	0.0728	
4/1226	GHARABARI-I	Yard	0	2300	0.0931	

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Gobinde Chandor Biswal

**Divisional Forest Officer,
Baripada Forest Division.**

Sam
**TAHASILDAR
BARIPADA**

12	ଘରବାରି ଏକ	ବାସଗୃହ	0	0900	0.0364	
49	ଘରବାରି ଏକ	ବାରି	0	4000	0.1619	
51	ଘରବାରି ଏକ	ବାସଗୃହ	0	1300	0.0526	
52	ଘରବାରି ଏକ	ବାସଗୃହ	0	3800	0.1538	
149 ଉପରକବିତା	ଘରବାରି ଏକ	ବାରି	0	5700	0.2307	
109	ଘରବାରି ଏକ	କାରଖାନାଗୃହ	0	0600	0.0243	
160	ଘରବାରି ଚିକି	ବାରି	1	3200	0.5342	
156	ଘରବାରି ଚିକି	ବାରି	1	2350	0.4998	
157	ଘରବାରି ଚିକି	ବାସଗୃହ	0	1250	0.0506	
158	ଘରବାରି ଚିକି	ବାରି	0	3200	0.1295	
156/3116	ଘରବାରି ଚିକି		0	3000	0.1214	ଭବିଷ୍ୟତ ରାଜସ୍ୱ ନିରୀକ୍ଷକ କାର୍ଯ୍ୟାଳୟ ନିମନ୍ତେ ସଂରକ୍ଷିତ ।
157/3117	ଘରବାରି ଚିକି		0	2700	0.1093	ଭବିଷ୍ୟତ ରାଜସ୍ୱ ନିରୀକ୍ଷକ କାର୍ଯ୍ୟାଳୟ ନିମନ୍ତେ ସଂରକ୍ଷିତ ।
160/3118	ଘରବାରି ଚିକି		0	0300	0.0121	ଭବିଷ୍ୟତ ରାଜସ୍ୱ ନିରୀକ୍ଷକ କାର୍ଯ୍ୟାଳୟ ନିମନ୍ତେ ସଂରକ୍ଷିତ ।
854/1138	ଜଙ୍ଗଲ		0	0800		ବେ.ପ.ଶାଳ ମାଝା ଗୁ.ରଥ, ବାବେ ଶା.ସାଗର, ବା.ନିକରା, ଶା.କି.ଘରବାରି ଚିକି, ଅ.ଖା.ଦା. 266/11 ନମ୍ବର, ଉତ୍ତର ଖାରବେ
364/1124	ଜଙ୍ଗଲ		0	1500		ବେ.ପ.କନ୍ଦା ମାଝା ପି.କାଳା, ମାଝା ଶା.ସାଗର ବା.ନିକରା, ଶା.କି.ଡାହିପୁର
1035/1127	ଜଙ୍ଗଲ		0	3500		ବେ.ପ.ଗୋପାଳ ମାଝା, ଉପସାଗ, ମାଝା ପୁରୁକର ମାଝା, ଯାସର, ମାଝା, ପି.ସୁରଭା ମାଝା, ଶା.ସାଗର ବା.ନିକରା, ଶା.କି.ଆଣ୍ଡ
711/1130	ଜଙ୍ଗଲ		0	1000		ବେ.ପ.ବାଣେଶ୍ୱର ନାଏକ, ଉତ୍ତର ନାଏକ ପି.ସୁରଭା, ମୋହନ, ନାଏକ ବା.କୂରା, ବା.ପୁରୁଣାପାଣି, ଶା.କି.ଡାହିପୁର
259/1119	ଜଙ୍ଗଲ		0	1400		ବେ.ପ.ପିରାମୁର ମହାନ୍, ପି.ଶକର ମହାନ୍ ବା.କୂରା, ବା.କାଠପାଳ ଶା.କି.ବାହିପୁର
264/1115	ଜଙ୍ଗଲ		0	0200		ବେ.ପ.କର ମାଝା ପି.ଗୋରା, ମାଝା ଶା.ସାଗର ବା.ନିକରା, ଶା.କି.ଘରବାରି ଚିକି
1073	ଜଙ୍ଗଲ		0	8000		ବେ.ପ.ରେଙ୍ଗରା ମାଝା, ପି.ବୃଣ୍ଣ ମାଝା ଶା.ସାଗର, ବା.ନିକରା, ଶା.କି.ଆଣ୍ଡ
1074	ଜଙ୍ଗଲ		1	1400		ବେ.ପ.ମହନ ମାଝା ପି.ମରୁରା, ମାଝା ଶା.ସାଗର ବା.ନିକରା, ଶା.କି.ଆଣ୍ଡ
1075	ଜଙ୍ଗଲ		0	4100		ବେ.ପ.ମଥୁରା ମାଝା, ପି.ରାମସାଗ ମାଝା ଶା.ସାଗ, ବା.ନିକରା, ଶା.କି.ଆଣ୍ଡ
1076	ଜଙ୍ଗଲ		0	7400		ବେ.ପ.ବାସାଏ ମାଝା, ପି.ସୁରଭା ମାଝା, ବା.ସାଗର, ବା.ନିକରା, ଶା.କି.ଡାହିପୁର
1077	ଜଙ୍ଗଲ		0	8100		ବେ.ପ.ବାସାଏ ମାଝା, ପି.ସୁରଭା ମାଝା ବା.ସାଗର, ବା.ନିକରା, ଶା.କି.ଆଣ୍ଡ
1078	ଜଙ୍ଗଲ		0	3000		ବେ.ପ.କାଳରା ମାଝା ପି.ମରୁରା, ମାଝା ଶା.ସାଗର ବା.ନିକରା, ଶା.କି.ଆଣ୍ଡ
1079	ଜଙ୍ଗଲ		0	2700		ବେ.ପ.ତୁର ମାଝା ପି.ଶାଳରା, ମାଝା ଶା.ସାଗର ବା.ନିକରା, ଶା.କି.ଡାହିପୁର

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Gobinda Chandra Dey
Divisional Forest Officer,

12	GHARABARI-I	House	0	0900	0.0364	
49	GHARABARI-I	Yard	0	4000	0.1619	
51	GHARABARI-I	House	0	1300	0.0526	
52	GHARABARI-I	House	0	3800	0.1538	
149	Near Orchard	GHARABARI-I	Yard	0	5700	0.2307
109	GHARABARI-I	Industrial Building	0	0600	0.0243	
160	GHARABARI-III	Yard	1	3200	0.5342	
156	GHARABARI-III	Yard	1	2350	0.4998	
157	GHARABARI-III	House	0	1250	0.0506	
158	GHARABARI-III	Yard	0	3200	0.1295	
156/3116	GHARABARI-III		0	3000	0.1214	Reserved for office building of Revenue Inspector in future
157/3117	GHARABARI-III		0	2700	0.1093	Reserved for office building of Revenue Inspector in future
160/3118	GHARABARI-III		0	0300	0.0121	Reserved for office building of Revenue Inspector in future
854/1138	JUNGLE		0	0800		Illegal possession Shala Majhi W/o- Ratha Baskey Caste- Santal, Vill- Nijagan Present Kisam- Gharabari III O.Kha.Da 266/11
364/1124	JUNGLE		0	1500		Illegal possession Kanda Majhi S/o- Kala Majhi Caste- Santal, Vill- Nijagan Present Kisam- Dahi-II
1035/1127	JUNGLE		0	3500		Illegal possession Gopal Majhi Majhi, Ramsai Majhi, Surei Majhi, Jasai Majhi S/o- Sundra Majhi Caste- Santal, Vill- Nijagan Present Kisam- Ashu
711/1130	JUNGLE		0	1000		Illegal possession Baneswar naik, Ganeswar naik S/o- Sundar Mohan Naik Caste- Bhuyan Vill- Purunapani, Present Kisam- Dahi-II
259/1119	JUNGLE		0	1400		Illegal possession Pitambara Mohanta S/o- Shankar Mohanta Caste- Kudumi Vill- Kathpal, Present Kisam- Dahi-II
264/1115	JUNGLE		0	0200		Illegal possession Jaga Majhi S/o- Gora Majhi Caste- Santal Vill- Nijagan, Present Kisam- Gharabari-III
1073	JUNGLE		0	8000		Illegal possession Rengta Majhi S/o- Bishu Majhi Caste- Santal Vill- Nijagan, Present Kisam- Ashu
1074	JUNGLE		1	1400		Illegal possession Mohan Majhi S/o- Makara Majhi Caste- Santal Vill- Nijagan, Present Kisam- Ashu
1075	JUNGLE		0	4100		Illegal possession Mathura Majhi S/o- Ramsai Majhi Caste- Santal Vill- Nijagan, Present Kisam- Ashu
1076	JUNGLE		0	7400		Illegal possession Jasai Majhi S/o- Sundra Majhi Caste- Santal Vill- Nijagan, Present Kisam- Dahi-I
1077	JUNGLE		0	8100		Illegal possession Jasai Majhi S/o- Sundra Majhi Caste- Santal Vill- Nijagan, Present Kisam- Ashu
1078	JUNGLE		0	3000		Illegal possession kailu Majhi S/o- Makara Majhi Caste- Santal Vill- Nijagan, Present Kisam- Ashu
1079	JUNGLE		0	2700		Illegal possession Dulu Majhi S/o- Salku Majhi Caste- Santal Vill- Nijagan, Present Kisam- Dahi-II

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Gobinda Chandan Bishwal
 Divisional Forest Officer,
 Baripada Forest Division.

Balm
**TAHASILDAR
 BARIPADA**

1080	କଟକ		0	5000	ବେ.ଦ.ଜାମା ମାଟୀ, ପି.ନୋଡ଼ିଆ ମାଟୀ ଓ. ସାଗର, ବା.ନିକରା ହା.କି.ତାହପୁର
1082	କଟକ		2	5100	ବେ.ଦ.ଜଗବ ମାଟୀ, ବୁଧୁରାଏ, ମାଟୀ ପି.ଗୋପାଳ ମାଟୀ, ବା.ସାଗର ବା.ନିକରା, ହା.କି.ଆଣ୍ଡ
2-8 1100	କଟକ		0	0300	ବେ.ଦ.ଗଙ୍ଗା ମାଟୀ, ଗୁରୁତା, ମାଟୀ ପି.କନ୍ଧାଗାମ, ମାଟୀ, ଚୋଟା ମାଟୀ, ପି.ଚୋଟା ମାଟୀ ବା.ସାଗର, ବା.ନିକରା ହା.କି.ତାହପୁର
170-1101	କଟକ		0	1700	ବେ.ଦ.ବିରପି ମାଟୀ, ପି.ବୁଢ଼ା ମାଟୀ ବା.ସାଗର, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1068 1104	କଟକ		0	0500	ବେ.ଦ.ସାଇବା ମାଟୀ ପି., ଚକ ମାଟୀ ବା.ସାଗର, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1097 1105	କଟକ		0	0900	ବେ.ଦ.ଗୋପାଳ ମାଟୀ, ବୁଢ଼ୁଳ, ମାଟୀ ପି.ଜିମା ମାଟୀ, ବା.ସାଗର ବା.ନିକରା, ହା.କି.ଶାରଦପୁର
1051	କଟକ		0	9000	ବେ.ଦ.ରେଙ୍ଗା ମାଟୀ, ପି.କିଶୁ ମାଟୀ ବା.ସାଗର, ବା.ନିକରା ହା.କି.ତାହପୁର
1055	କଟକ		0	0500	ବେ.ଦ.ଭାରିଗୁ ମହାପ ପି., ସମାଗର, ମହାପ ବା.କୁଡୁମି, ବା.ନିକରା ହା.କି.ତାହପୁର
977	କଟକ		0	0900	ବେ.ଦ.କପୁର ମହାପ, ପି.ସମାଗର ମହାପ ବା.କୁଡୁମି, ବା.ନିକରା ହା.କି.ଶାରଦପୁର
1057	କଟକ		0	3900	ବେ.ଦ.ମଥୁରା ମାଟୀ, ପି.ଭାମସାଳ ମାଟୀ ବା.ସାଗର, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1058	କଟକ		0	9400	ବେ.ଦ.ରଥ ମାଟୀ ପି.କାଗର, ମାଟୀ ବା.ସାଗର ବା.ନିକରା, ହା.କି.ତାହପୁର
1059	କଟକ		0	6000	
1060	କଟକ		1	5800	ବେ.ଦ.ଶୁକଳ ମାଟୀ ପି.କପୁ, ମାଟୀ ବା.ସାଗର ବା.ନିକରା, ହା.କି.ତାହପୁର
1061	କଟକ		2	1000	ବେ.ଦ.ବୈଷ୍ଣବ ଚରଣ ସାହୁ, ପି.କୃଷ୍ଣ କୁମାରୀ ସାହୁ, ବା.ଚେଳି, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1062	କଟକ		0	8800	ବେ.ଦ.ବୈଷ୍ଣବ ଚରଣ ସାହୁ, ପି.କୃଷ୍ଣ କୁମାରୀ ସାହୁ, ବା.ଚେଳି, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1063	କଟକ		1	5400	ବେ.ଦ.ବୈଷ୍ଣବ ଚରଣ ସାହୁ, ପି.କୃଷ୍ଣ କୁମାରୀ ସାହୁ, ବା.ଚେଳି, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1064	କଟକ		1	3300	ବେ.ଦ.ଗଞ୍ଜ ମାଟୀ, ପି.ବାହାଦୁର ମାଟୀ, ବା.ସାଗର ବା. ଗଙ୍ଗା, ମାଟିଆ ହା.କି.ଆଣ୍ଡ
1065	କଟକ		0	4600	ବେ.ଦ.ବାଦର ମାଟୀ ପି.ପାସିଆ, ମାଟୀ ବା.ସାଗର ବା., ଗଙ୍ଗାମାଟିଆ ହା.କି.ଆଣ୍ଡ
1066	କଟକ		1	3300	ବେ.ଦ.କୁହିଆ ମାଟୀ, ପି.ରେଙ୍ଗା ମାଟୀ, ବା.ସାଗର, ବା.ନିକରା ହା.କି.ଆଣ୍ଡ
1067	କଟକ		1	0300	ବେ.ଦ.ଗାଇବା ମାଟୀ ପି., ଚକ ମାଟୀ ବା.ସାଗର ବା., ଗଙ୍ଗାମାଟିଆ ହା.କି.ଆଣ୍ଡ
1069	କଟକ		1	3900	ବେ.ଦ.ଶୁକଳ ମାଟୀ ପି.କାମା, ମାଟୀ ବା.ସାଗର ବା.ନିକରା, ହା.କି.ତାହପୁର
1070	କଟକ		0	7400	ବେ.ଦ.ଜାମା ମାଟୀ, ପି.ନୋଡ଼ିଆ ମାଟୀ, ବା.ସାଗର, ବା.ନିକରା ହା.କି.ତାହପୁର
1071	କଟକ		0	5400	ବେ.ଦ.ରେଙ୍ଗା ମାଟୀ, ପି.କିଶୁ ମାଟୀ ବା.ସାଗର, ବା.ନିକରା ହା.କି.ତାହପୁର

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Gobinda Chandra Bysmal
Divisional Forest Officer,
Forest Division

1080	JUNGLE		0	5000	Illegal possession Bhima Majhi s/o-Mochiram Majhi caste-Santal of vill-Nija Gan present kissam -Dahi-ii
1082	JUNGLE		2	5100	Illegal possession Balal Majhi,Budhurai Majhi s/o-Gopala Majhi caste-Santal of vill- Nija Gan present kissam -Dahi-ii
243/1100	JUNGLE		0	0300	Illegal possession Ganga Majhi ,Gurubha Majhi S/o-Laxmiram Majhi ,rengta majhi s/o-chaitan majhi caste-santal village-Nijagan present kissam-Dahi-ii
370/1101	JUNGLE		0	1700	Illegal possession birsing majhi s/o-ranka majhi caste-santal of village-nijagan present kissam -Ashu
1068/1104	JUNGLE		0	0500	Illegal possession mochiram majhi ,sukul majhi ns/o-bhima majhi caste-santal of village-nijagan present kissam-sharada-ii
1007/1105	JUNGLE		0	0900	Illegal possession mochiram majhi ,sukul majhi ns/o-bhima majhi caste-santal of village-nijagan present kissam-sharada-ii
1051	JUNGLE		0	9000	Illegal possession rengta majhi s/o-kusu majhi caste-santal of village-nijagan present kissam-dahi-ii
1055	JUNGLE		0	0500	Illegal possession bhagiratha mahanta s/o-sanatan mahanta caste-kudumi of village-nijagan present kissam -dahi-ii
977	JUNGLE		0	0900	Illegal possession jaychandra mahanta s/o-sanatan mahanta caste-kudumi of village -nijagan present kissam-sarada-ii
1057	JUNGLE		0	3900	Illegal possession mathura majhi s/o-ramasai majhi caste-santal of village-nijagan present kissam -ashu
1058	JUNGLE		0	9400	Illegal possession ratha majhi s/o-kailu majhi caste-santal village-nijagan present kissam-dahi-ii
1059	JUNGLE		0	6000	
1060	JUNGLE		1	5800	Illegal possession sukul majhi s/o-lasa majhi caste-santal village-nijagan present kissam-dahi-ii
1061	JUNGLE		2	1000	Illegal possession baishnaba charan sahu s/o-kunjabihari sahu caste-teli village-nijagan present kissam-ashu
1062	JUNGLE		0	8800	Illegal possession baishnaba charan sahu s/o-kunjabihari sahu caste-teli village-nijagan present kissam-ashu
1063	JUNGLE		1	5400	Illegal possession baishnaba charan sahu s/o-kunjabihari sahu caste-teli village-nijagan present kissam-ashu
1064	JUNGLE		1	3300	Illegal possession gandha majhi s/o-bahadur majhi caste-santal village-rangamatia present kissam-ashu
1065	JUNGLE		0	4600	Illegal possession badar majhi s/o-ghasia majhi caste-santal village-rangamatia present kissam-ashu
1066	JUNGLE		1	3300	Illegal possession ruhia majhi s/o-rengta majhi caste-santal village-nijagan present kissam ashu
1067	JUNGLE		1	0300	Illegal possession saiba majhi s/o-ranka majhi caste-santal village-rangamatia present kissam -ashu
1069	JUNGLE		1	3900	Illegal possession sukul majhi s/o bhima majhi caste-santal village-nijagan present kissam-dahi-ii
1070	JUNGLE		0	7400	Illegal possession bhima majhi s/o-muchiram majhi caste-santal village-nijagan present kissam-dahi-ii
1071	JUNGLE		0	5400	Illegal possession rengta majhi s/o-bishu majhi caste-santal village-nijagan present kissam-dahi-ii

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Gobinda Chandra Barinada
Divisional Forest Officer,
Barinada Forest Division.

Gobinda
TAHASILDAR
BARIPADA

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1040	କଞ୍ଚଳ		1	5600	ବେ.ଦ.ବୁଢ଼ଳା ମାଝା ପି.ବାଲୁକା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1041	କଞ୍ଚଳ		0	7100	ବେ.ଦ.ବୁଢ଼ଳା ମାଝା ପି.ବାଲୁକା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1042	କଞ୍ଚଳ		0	3900	ବେ.ଦ.କାଞ୍ଚିଆ ମାଝା ପି.କିଣ୍ଡୁ, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1043	କଞ୍ଚଳ		0	7100	ବେ.ଦ.କାଞ୍ଚିଆ ମାଝା ପି.କିଣ୍ଡୁ, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1044	କଞ୍ଚଳ		0	6100	ବେ.ଦ.ମୁର୍ଚ୍ଚିକା ମାଝା ପି.ଭାମା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1045	କଞ୍ଚଳ		0	1300	ବେ.ଦ.ଶୁକଳ ମାଝା ପି.ଭାମା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ; 1988 ମସିହା, 1486 ନମ୍ବର ଦା.ଖା. ନଥିବ, ଆଦେଶ ନମ୍ବର ଏବି ପୂର୍ବରୁ 30.650 ଟଙ୍କା କମି 266/37, ନମ୍ବର ଖାତାରେ ପାଞ୍ଚକ କରାଯାଇ
1046	କଞ୍ଚଳ		1	9500	କାଗିରିଥି ମହାଳ ପି.ସରାଠର, ମହାଳ ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1012	କଞ୍ଚଳ		2	5400	ବେ.ଦ.ଗୁଢା ମାଝା ପି.ମନରା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1017	କଞ୍ଚଳ		0	0300	ବେ.ଦ.ମୋଚିକା ମାଝା ପି.ଭାମା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1018	କଞ୍ଚଳ		0	0500	ବେ.ଦ.ଭେଞ୍ଜା ମାଝା ପି.କିଣ୍ଡୁ, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1020	କଞ୍ଚଳ		0	2600	ବେ.ଦ.ଭେଞ୍ଜା ମାଝା ପି.କିଣ୍ଡୁ, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1022	କଞ୍ଚଳ		0	3600	ବେ.ଦ.ମୋଚିକା ମାଝା, ସୁକୁଳ, ମାଝା ପି.ଭାମା ମାଝା, ଚା.ସାଗର ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1023	କଞ୍ଚଳ		0	5300	ବେ.ଦ.ମୋଚିକା ମାଝା, ସୁକୁଳ, ମାଝା ପି.ଭାମା ମାଝା, ଚା.ସାଗର ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1028	କଞ୍ଚଳ		0	6800	ବେ.ଦ.ପୁଲମଣି ମାଝା, ପି.ସିଂହଗାଁ ମାଝା, ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1029	କଞ୍ଚଳ		0	8700	ବେ.ଦ.ବିରସି ମାଝା, ପି.ବୁଢ଼ଳା ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1030	କଞ୍ଚଳ		1	1600	ବେ.ଦ.ବିରସି ମାଝା, ପି.ବୁଢ଼ଳା ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1032	କଞ୍ଚଳ		0	3100	ବେ.ଦ.କାଞ୍ଚିଆ ମାଝା ପି.ମନରା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1033	କଞ୍ଚଳ		0	7400	ବେ.ଦ.କାଞ୍ଚିଆ ମାଝା ପି.ମନରା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1036	କଞ୍ଚଳ		0	6100	ବେ.ଦ.ମଥୁରା ମାଝା, ପି.ଭାମା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1037	କଞ୍ଚଳ		1	3600	ବେ.ଦ.କାଞ୍ଚିଆ ମାଝା ପି.ମନରା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
1038	କଞ୍ଚଳ		2	0100	ବେ.ଦ.ଭାମା ମାଝା ପି.ବୁଢ଼ଳା, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
982	କଞ୍ଚଳ		2	2300	ବେ.ଦ.ଶୁକଳ ମାଝା ପି.କାବ, ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ
984	କଞ୍ଚଳ		1	1200	ବେ.ଦ.କାଞ୍ଚିଆ ମାଝା, ପି.କାଞ୍ଚି ମାଝା ଚା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଣ୍ଡ

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Gobinda Chandra Barwal
Divisional Forest Officer,
Baripada Forest Division.

1040	JUNGLE		1	5600	Illegal possession budhan majhi s/o-birusing majhi caste-santal bvillage-nijagan present kissam ashu
1041	JUNGLE		0	7100	Illegal possession dula majhi s/o-salkhu majhi caste-saantal village-nijagan present kissam-dahi-ii
1042	JUNGLE		0	3900	Illegal possession kalia majhi s/o-kisu majhi caste-santal vill-nijagan present kissam-ashu
1043	JUNGLE		0	7100	Illegal possession kalia majhi s/o-kisu majhi caste-santal vill-nijagan present kissam-ashu
1044	JUNGLE		0	6100	Illegal possession muchiram majhi s/o-bhima majhi caste-santal vill-nijagan present kissam-ashu
1045	JUNGLE		0	1300	Illegal possession sukul majhi s/d-bhima majhi caste-santal vill-nijagan present kissam-ashu year-1988 case no-1486 transfer of Ac 0.650 to kahta no-266/37
1046	JUNGLE		1	9500	bhagirathi mahanta s/o-sanatan mahanta caste-kudumi vill-nijagan present kissam-ashu
1012	JUNGLE		2	5400	Illegal possession gura majhi s/o-makara majhi caste-santal vill-nijagan present kissam-dahi-ii
1017	JUNGLE		0	0300	Illegal possession muchiram majhi s/o-bhima majhi caste-santal vill-nijagan present kissam-ashu
1018	JUNGLE		0	0500	Illegal possession rengta majhi s/o-kishu majhi caste-santal village-nijagan present kissam-ashu
1020	JUNGLE		0	2600	Illegal possession rengta majhi s/o-kishu majhi caste-santal village-nijagan present kissam-ashu
1022	JUNGLE		0	3600	Illegal possession muchiram majhi ,sukul majhi s/o-bhima majhi caste-santal vill-nijagan present kissam-ashu
1023	JUNGLE		0	5300	Illegal possession muchiram majhi ,sukul majhi s/o-bhima majhi caste-santal vill-nijagan present kissam-ashu
1028	JUNGLE		0	6800	Illegal possession fulamani majhi s/o-singrai majhi caste-santal vill-nijagan present kissam-ashu
1029	JUNGLE		0	8700	Illegal possession birasing majhi s/o-budhan majhi caste-santal vill-nijagan present kissam-ashu
1030	JUNGLE		1	1600	Illegal possession birasing majhi s/o-budhan majhi caste-santal vill-nijagan present kissam-ashu
1032	JUNGLE		0	3100	Illegal possession kuilu majhi s/o-makara majhi caste-santal vill-nijagan present kissam-gharabari-iii
1033	JUNGLE		0	7400	Illegal possession kuilu majhi s/o-makara majhi caste-santal vill-nijagan present kissam-dahi-ii
1036	JUNGLE		0	6100	Illegal possession mathura majhi s/o-ramsai majhi caste-santal vilol-nijagan present kissam-ashu
1037	JUNGLE		1	3600	Illegal possession kuilu majhi s/o makara majhi caste-santal vill-nijagan present kissam-dahi-ii
1038	JUNGLE		2	0100	Illegal possession rama majhi s/o-budhan majhi caste-santal vill-nijana present kissam-dahi-i
982	JUNGLE		2	2300	Illegal possession sukul majhi s/o-losa majhi caste-santal vill-debendrapur present kissam-ashu
984	JUNGLE		1	1200	Illegal possession kalia majhi s/o-chdra majhi caste-santal vill-debendrapur present kissam-ashu

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Attested
 Divisional Forest Officer,
 Baripada Forest Division.

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1005	କଟକ		0	1200	ବେ. ଦ. ପୁରୀର ମାଟା, ପାଟଣା, ବା. ନିକଟୀ ବା. କି. ଶାନ୍ତପୁର
1010	କଟକ		1	5400	ବେ. ଦ. ନିଉର ମହାବ, ପି. ସୁନାତନ ମହାବ ବା. କୁଡୁମ୍ବି, ବା. ନିକଟୀ ବା. କି. ଶାନ୍ତପୁର
930	କଟକ		0	4900	ବେ. ଦ. କାଳିଆ ମାଟା ପି. ଶାନ୍ତ, ମାଟା ବା. ସାତାଳ ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
835	କଟକ		0	2000	ବେ. ଦ. କୁଶାଳ ପଡ଼ି ପି. ଶାନ୍ତପତି, କା. ଖଣ୍ଡଗିରି ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
852	କଟକ		0	1200	ବେ. ଦ. ମନୋରମା ମହାପାତ୍ର, ବା. ଗୁରୁତର ମହାପାତ୍ର, ବା. ବାହାଳ, ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
855	କଟକ		0	1000	ବେ. ଦ. ମନୋରମା ସେନା, ପି. ସୁନାତନ ମହାବ, ବା. ସାତାଳ, ବା. କି. ଶାନ୍ତପୁର
879	କଟକ		0	1300	ବେ. ଦ. ଜୟଚନ୍ଦ୍ର ବେହେରା, ପି. ପ୍ରମୁଦ ବେହେରା, ବା. ଖଣ୍ଡଗିରି, ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
896	କଟକ		0	2700	ବେ. ଦ. ଜୟଚନ୍ଦ୍ର ମହାବ, ପି. ସୁନାତନ ମହାବ ବା. କୁଡୁମ୍ବି, ବା. ନିକଟୀ ବା. କି. ଶାନ୍ତପୁର
917	କଟକ		1	7800	ବେ. ଦ. ଭାଗିରଥ ମହାବ, ପି. ସୁନାତନ ମହାବ ବା. କୁଡୁମ୍ବି, ବା. ନିକଟୀ ବା. କି. ଶାନ୍ତପୁର
803	କଟକ		0	0600	ବେ. ଦ. ମନୋରମା ଦଳ, ପି. କାଳିପୁତ୍ର ଦଳ, ବା. ସୁବର୍ଣ୍ଣବର୍ଣ୍ଣିକ, ବା. ନିକଟୀ ବା. କି. ବରାୟେ, ଚିମି
727	କଟକ		0	3700	ବେ. ଦ. ବାଲ୍ୟର ସିଂ. ଶ୍ରୀକେତେ, ସିଂ. ପି. ସାତାଳ ସିଂ. ବା. କୁମ୍ଭି, ବା. କି. ଶାନ୍ତପୁର
752	କଟକ		0	5000	ବେ. ଦ. ଜଗ ମାଟା ପି. କିଶୁର, ମାଟା ବା. ସାତାଳ ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
754	କଟକ		0	0600	ବେ. ଦ. ମୁଖ୍ୟ ମହାବ ବା. ପି. କେଳୁଚର ପତ୍ର ବା. ପି. କେଶବ ବା. ବାଲିପଦା, ବା. ନିକଟୀ 10 ବା. କି. ଶାନ୍ତପୁର
755	କଟକ		0	1200	ବେ. ଦ. ଜଗ ମହାବ ବା. ପି. କେଶବ ପତ୍ର ବା. ପି. କେଶବ, ବା. ବାଲିପଦା ବା. ନିକଟୀ 10, ବା. କି. ଶାନ୍ତପୁର
607	କଟକ		0	0700	ବେ. ଦ. ଶ୍ରୀପତି ଉପାଧ୍ୟାୟ, ପି. ଲକ୍ଷ୍ମୀଧର ଉପାଧ୍ୟାୟ, ବା. ବାହାଳ ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
608	କଟକ		0	0300	ବେ. ଦ. ଜୟଚନ୍ଦ୍ର ମହାବ, ପି. ସୁନାତନ ମହାବ ବା. କୁଡୁମ୍ବି, ବା. ନିକଟୀ ବା. କି. ଶାନ୍ତପୁର
627	କଟକ		0	2100	ବେ. ଦ. କିଶୁର ମାଟା ପି. ସିଧା, ମାଟା ବା. ସାତାଳ ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
636	କଟକ		0	0700	ବେ. ଦ. ସୋନାମାଧ୍ୟ ବିଭାଗ, ପି. ସୁନାତନ ବିଭାଗ ବା. ଖଣ୍ଡଗିରି, ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
665	କଟକ		1	0100	ବେ. ଦ. ପଦ୍ମଲୋଚନ ବେଢ଼, ପି. ମହେଶ୍ୱର ବେଢ଼, ବା. ଉତ୍କଳପାଣି, ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
684	କଟକ		0	0600	ବେ. ଦ. ପଦ୍ମଲୋଚନ ବେଢ଼, ପି. ମହେଶ୍ୱର ବେଢ଼, ବା. ଉତ୍କଳପାଣି, ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର
685	କଟକ		0	3200	ବେ. ଦ. ମୁଖ୍ୟ ମାଟା ବୁଧିଆ, ମାଟା ପି. କୁମ୍ଭି ମାଟା, ବା. ସାତାଳ, ବା. ନିକଟୀ ବା. କି. ଶାନ୍ତପୁର
692	କଟକ		0	3900	ବେ. ଦ. ମୁଖ୍ୟ ଉପାଧ୍ୟାୟ, ପି. ସୁବର୍ଣ୍ଣବର୍ଣ୍ଣିକ ଉପାଧ୍ୟାୟ, ବା. ନିକଟୀ ବା. କି. ବରାୟେ ଚିମି
700	କଟକ		0	1000	ବେ. ଦ. ମାଟୁ ବିଭାଗ ପି. ସମ୍ପା, ବିଭାଗ ବା. ଖଣ୍ଡଗିରି ବା. ନିକଟୀ, ବା. କି. ଶାନ୍ତପୁର

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Gobrodo Chandra Biswal
 Divisional Forest Officer,
 Baripada Forest Division.

1005	JUNGLE		0	1200	Illegal possession Muchiram Majhi S/o- Tadkibhima Majhi Caste- Santal Vill- Nijagan, Present Kisam- Sharada-II
1010	JUNGLE		1	4500	Illegal possession Dasaratha Mohanta S/o- Sanatan Mohanta Caste- Kudumi Vill- Nijagan, Present Kisam- Dahi-II
930	JUNGLE		0	4900	Illegal possession Kalia Majhi S/o- Chadar Majhi Caste- Santal Vill- Nijagan, Present Kisam- Gharabari-III
835	JUNGLE		0	2000	Illegal possession Kushal Pati S/o- Sachl Pati Caste- Khandayat Vill- Nijagan, Present Kisam- Gharabari
852	JUNGLE		0	1200	Illegal possession Manorama Mohapatra W/o- Trilochan Mohapatra Caste- Brahmin Vill- Debendrapur, Present Kisam- Dahi-II
855	JUNGLE		0	1000	Illegal possession Samray Hembram S/o- Samay Hembram Caste- Santal, Present Kisam- Dahi-II
879	JUNGLE		0	1300	Illegal possession Jaychandra Behera S/o- Prafulla Behera Caste- Khandayat Vill- Nijagan, Present Kisam- Dahi-II
896	JUNGLE		0	2700	Illegal possession Jaychandra Mohanta S/o- Sanatan Mohanta Caste- kudumi Vill- Nijagan, Present Kisam- Sharada-III
917	JUNGLE		1	7800	Illegal possession Bhagirathi Mohanta S/o- Sanatan Mohanta Caste- kudumi Vill- Nijagan, Present Kisam- Dahi-II
803	JUNGLE		0	0600	Illegal possession Manoranjan Dutta S/o- Kalipada Dutta Caste- Subarna Banika Vill- Nijagan, Present Kisam- Bagayat-III
727	JUNGLE		0	3700	Illegal possession Baidhara Sing, Sukdev Sing S/o- Sharada Sing Caste- Bhumi, Present Kisam- Dahi-II
752	JUNGLE		0	5000	Illegal possession Kara Majhi S/o- Kisun Majhi Caste- Santal Vill- Nijagan, Present Kisam- Sharada-II
754	JUNGLE		0	0600	Illegal possession Kanchana Ranjan Das S/o- Kallash Chandra Das Caste- Baishnaba Vill- Baripada, Ward no- 10, Present Kisam- Sharada-II
755	JUNGLE		0	1200	Illegal possession Gyana Ranjan Das S/o- Kallash Chandra Das Caste- Baishnaba Vill- Baripada, Ward no- 10, Present Kisam- Sharada-II
607	JUNGLE		0	0700	Illegal possession Shreepati Upadhyaya S/o- Laxmidhara Upadhyaya Caste- Brahmin Vill- Nijagan, Present Kisam- Dahi-II
608	JUNGLE		0	0300	Illegal possession Jaychandra Mohanta S/o- Sanatan Mohanta Caste- Kudumi Vill- Nijagan, Present Kisam- Dahi-II
627	JUNGLE		0	2100	Illegal possession Kisun Majhi S/o- Sidha Majhi Caste- Santal, Vill- Nijagan, Present Kisam- Dahi-II
636	JUNGLE		0	0700	Illegal possession Somnath Digar S/o- Sanatan Digar Caste- Khadia, Vill- Nijagan, Present Kisam- Dahi-II
665	JUNGLE		1	0100	Illegal possession Padmlochan Deo S/o- Maheswar Deo Caste- Bhanja Purana, Vill- Nijagan, Present Kisam- Dahi-II
684	JUNGLE		0	0600	Illegal possession Padmlochan Deo S/o- Maheswar Deo Caste- Bhanja Purana, Vill- Nijagan, Present Kisam- Dahi-II
685	JUNGLE		0	3200	Illegal possession Guha Majhi, Budhia Majhi S/o- Chunu Majhi Caste- Santal, Vill- Nijagan, Present Kisam- Dahi-II
692	JUNGLE		0	3900	Illegal possession Mrutyunjay Rana S/o- Sarbeswar Rana Caste- Mali, Vill- Nijagan, Present Kisam- Bagayat-III
700	JUNGLE		0	1000	Illegal possession Mandu Digar S/o- Sana Digar Caste- Khadia, Vill- Nijagan, Present Kisam- Gharabari-III

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Attested

Gobinda Chandra Barik
Divisional Forest Officer,
Baripada Forest Division.

Barik
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BARIPADA

701	ଜଙ୍ଗଲ	- 4X	0	0900	ବେ.ଦ.କରକା ମାଝା ପି.ସୁରେଶ୍ୱର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
564	ଜଙ୍ଗଲ		0	0500	ବେ.ଦ.କର ମାଝା ପି.ମିଶ୍ର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
565	ଜଙ୍ଗଲ		0	0900	ବେ.ଦ.ଗୋପାଳ ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା, କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
568	ଜଙ୍ଗଲ		0	0700	ବେ.ଦ.ଗୋପାଳ ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା, କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
569	ଜଙ୍ଗଲ		0	0400	ବେ.ଦ.ଗୋପାଳ ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା, କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
546	ଜଙ୍ଗଲ		0	3300	ବେ.ଦ.କାଳିନ୍ଦ୍ର ମାଝା ପି.ସୁରେଶ୍ୱର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଶୁ
548	ଜଙ୍ଗଲ		0	1400	ବେ.ଦ.କାଳିନ୍ଦ୍ର ମାଝା ପି.ସୁରେଶ୍ୱର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଶୁ
549	ଜଙ୍ଗଲ		0	1800	ବେ.ଦ.ବିପିନ ମାଝା, ପି.ମିଶ୍ର ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
550	ଜଙ୍ଗଲ		0	2500	ବେ.ଦ.କାଳିନ୍ଦ୍ର ମାଝା ପି.ସୁରେଶ୍ୱର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
503	ଜଙ୍ଗଲ		0	1500	ବେ.ଦ.କିଶୁ ମାଝା ପି.ସିଧା, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
504	ଜଙ୍ଗଲ		0	2400	ବେ.ଦ.କାଳିନ୍ଦ୍ର ମାଝା ପି.ସୁରେଶ୍ୱର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
530	ଜଙ୍ଗଲ		0	1400	ବେ.ଦ.ସୁଲକ୍ଷ୍ମା ମାଝା ପି.ଶାନ୍ତିପୁର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
533	ଜଙ୍ଗଲ		0	0800	ବେ.ଦ.ସୁପାଳ ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
537	ଜଙ୍ଗଲ		0	4800	ବେ.ଦ.ସୁଲକ୍ଷ୍ମା ମାଝା ପି.ମନଜି, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
538	ଜଙ୍ଗଲ		0	1800	ବେ.ଦ.ସୁଲକ୍ଷ୍ମା ମାଝା ପି.ମନଜି, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଶୁ
541	ଜଙ୍ଗଲ		1	0600	ବେ.ଦ.ରେଖା ମାଝା, ପି.କିଶୁ ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଶୁ
542	ଜଙ୍ଗଲ		0	1900	ବେ.ଦ.ରେଖା ମାଝା, ପି.କିଶୁ ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
543	ଜଙ୍ଗଲ		0	7200	ବେ.ଦ.ରେଖା ମାଝା, ପି.କିଶୁ ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଶୁ
544	ଜଙ୍ଗଲ		0	3000	ବେ.ଦ.ସୁଲକ୍ଷ୍ମା ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା, କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଆଶୁ
496	ଜଙ୍ଗଲ		0	1900	ବେ.ଦ.ବିନୟ ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
482	ଜଙ୍ଗଲ		0	1500	ବେ.ଦ.ସୁଲକ୍ଷ୍ମା ମାଝା ପି.ଶାନ୍ତିପୁର, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
461	ଜଙ୍ଗଲ		0	0400	ବେ.ଦ.କିଶୁ ମାଝା ପି.ସିଧା, ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର
430	ଜଙ୍ଗଲ		0	1400	ବେ.ଦ.ଗୋପାଳ ମାଝା, ପି.ସୁରେଶ୍ୱର ମାଝା କା.ସାଗର, ବା.ନିକଟା, ହା.କି.ଶାନ୍ତିପୁର

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Gobinda Chandra Biswal
Divisional Forest Officer,
Baripada Forest Division.

701	JUNGLE		0	0900	Illegal possession Bhagulu Digar S/o-Sala Digar Caste- Khadia, Vill- Nijagan, Present Kisam- Gharabari-III
564	JUNGLE		0	0500	Illegal possession Karu Majhi S/o-Mirza Majhi Caste- Santala Vill-Nijagan, Present Kisam- Sharada-II
565	JUNGLE		0	0900	Illegal possession Gopal Majhi S/o-Sundra Majhi Caste- Santala Vill-Nijagan, Present Kisam- Sharada-III
568	JUNGLE		0	0700	Illegal possession Gopal Majhi S/o-Sundra Majhi Caste- Santala Vill-Nijagan, Present Kisam- Sharada-I
569	JUNGLE		0	0400	Illegal possession Gopal Majhi S/o-Sundra Majhi Caste- Santala Vill-Nijagan, Present Kisam- Sharada-III
546	JUNGLE		0	3300	Illegal possession Kailu Majhi S/o-Sure Majhi Caste- Santala Vill-Nijagan, Present Kisam- Ashu
548	JUNGLE		0	1400	Illegal possession Kailu Majhi S/o-Sure Majhi Caste- Santala Vill-Nijagan, Present Kisam- Dahi-II
549	JUNGLE		0	1800	Illegal possession Bipin Majhi S/o-Mirza Majhi Caste- Santala Vill-Nijagan, Present Kisam- Sharada-II
550	JUNGLE		0	2500	Illegal possession Kailu Majhi S/o-Sure Majhi Caste- Santala Vill-Nijagan, Present Kisam- Sharada-III
503	JUNGLE		0	1500	Illegal possession Kisun Majhi S/o-Sidha Majhi Caste- Santala Vill-Nijagan, Present Kisam- Dahi-II
504	JUNGLE		0	2400	Illegal possession Kailu Majhi S/o-Sura Majhi Caste- Santala Vill-Nijagan, Present Kisam- Dahi-II
530	JUNGLE		0	1400	Illegal possession Dula Majhi S/o-Salkhu Majhi Caste- Santala Vill-Nijagan, Present Kisam- Gharabari-II
533	JUNGLE		0	0800	Illegal possession Supai Majhi S/o-Sundar Majhi Caste- Santala Vill-Nijagan, Present Kisam- Gharabari-III
537	JUNGLE		0	4800	Illegal possession Gura Majhi S/o-Makara Majhi Caste- Santala Vill-Nijagan, Present Kisam- Gharabari-III
538	JUNGLE		0	1800	Illegal possession Gura Majhi S/o-Makara Majhi Caste- Santala Vill-Nijagan, Present Kisam-Ashu
541	JUNGLE		1	0600	Illegal possession Rengta Majhi S/o-Kisu Majhi Caste- Santala Vill-Nijagan, Present Kisam-Ashu
542	JUNGLE		0	1900	Illegal possession Rengta Majhi S/o-Kisu Majhi Caste- Santala Vill-Nijagan, Present Kisam-Gharabari-III
543	JUNGLE		0	7200	Illegal possession Rengta Majhi S/o-Kisu Majhi Caste- Santala Vill-Nijagan, Present Kisam-Ashu
544	JUNGLE		0	3000	Illegal possession Surai Majhi S/o-Sundra Majhi Caste- Santala Vill-Nijagan, Present Kisam-Ashu
496	JUNGLE		0	1900	Illegal possession Birsing Majhi S/o-Budhan Majhi Caste- Santala Vill-Nijagan, Present Kisam-Sharada-II
482	JUNGLE		0	1500	Illegal possession Dula Majhi S/o-Salkhu Majhi Caste- Santala Vill-Nijagan, Present Kisam-Sharada-III
461	JUNGLE		0	0400	Illegal possession Kisun Majhi S/o-Sidha Majhi Caste- Santala Vill-Nijagan, Present Kisam-Sharada-II
430	JUNGLE		0	1400	Illegal possession Gopal Majhi S/o-Sundar Majhi Caste- Santala Vill-Nijagan, Present Kisam-Gharabari-III

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Gobinda Chandra Biswal
 Divisional Forest Officer,
 Baripada Forest Division.

S. S. Saha
 TAHASILDAR
 BARIPADA

455	JUNGLE		0	0700	Illegal possession Kisun Majhi S/o- Sidha Majhi Caste- Santala Vill- Nijagan, Present Kisam-Dahi-II
417	JUNGLE		0	0700	Illegal possession Kanda Majhi S/o- Kala Majhi Caste- Santala Vill- Tadkisoile, Present Kisam-Sharada-I
424	JUNGLE		0	0400	Illegal possession Kailu Majhi S/o- Makara Majhi Caste- Santala Vill- Nijagan Present Kisam-Sharada-I
426	JUNGLE		0	0500	Illegal possession Kailu Majhi S/o- Makara Majhi Caste- Santala Vill- Nijagan Present Kisam-Sharada-I
388	JUNGLE		0	2600	Illegal possession Gopal Majhi S/o- Sundara Majhi Caste- Santala Vill- Nijagan, present Kisam-Sharada-I
389	JUNGLE		0	2800	Illegal possession Dasarath Mohanta, Sukadev Mohanta S/o- Sanatan Mohanta Caste- Kudumi Vill- Nijagan, present Kisam-Sharada-I
392	JUNGLE		0	0700	Illegal possession Mochiram Majhi S/o- Bhima Majhi Caste- Santal Vill- Nijagan, present Kisam-Sharada-II
396	JUNGLE		0	0300	Illegal possession Mochiram Majhi S/o- Bhima Majhi Caste- Santal Vill- Nijagan, present Kisam-Ashu
399	JUNGLE		0	1400	Illegal possession Mochiram Majhi S/o- Tadkiram Majhi Caste- Santal Vill- Nijagan, Present Kisam-Ashu
406	JUNGLE		0	0200	Illegal possession Kailu Majhi S/o- Makara Majhi Caste- Santala Vill- Nijagan Present Kisam-Sharada-I
413	JUNGLE		0	1500	Illegal possession Shreepati Upadhyaya S/o- Laxmidhara Upadhyaya Caste- Brahmin Vill- Nijagan, Present Kisam-Sharada-I
415	JUNGLE		0	0300	Illegal possession Shreepati Upadhyaya S/o- Laxmidhara Upadhyaya Caste- Brahmin Vill- Nijagan, Present Kisam-Sharada-I
338	JUNGLE		0	0400	Illegal possession Kartik Mohanta S/o- Krushna Mohanta, Caste- Kudumi, Vill- Baghdiha, Present Kisam-Sharada-II
340	JUNGLE		0	1100	Illegal possession Kartik Mohanta s/o- Krushna Mohanta Caste- Kudumi vill- Baghadiha Present Kisam- Sarada-II
351	JUNGLE		0	1900	PremKumari Bhanjdeo w/o- Pratap Chandra Bhanjdeo caste- Kshtriya vill- Ward no-2 present isam- Sarada-III
363	JUNGLE		0	0800	Illegal possession KailuMajhi s/o- Sau Majhi caste- Santal vill- Nijagan Present Kisam- Dahi-II
334	JUNGLE		0	0900	Illegal possession Mada Majhi w/o- Suna Majhi caste- Santal vill- Tadkisoile Present Kisam- Sarada-II
289	JUNGLE		0	0300	Illegal possession Bhabani Sankar Sahu s/o-krushna chandra Sahu caste- Gudia vill- Baripada Present Kisam-Sarada-I
322	JUNGLE		0	1900	Illegal possession Shama Majhi s/o- Mara Majhi caste-Santal vill- Tadkisoile Present- kisam- Sarada-I
324	JUNGLE		0	1000	Illegal possession Mada Majhi w/o- Suna Majhi caste- Santal vill- Tadkisoile Present Kisam- Sarada-I
328	JUNGLE		0	0400	Illegal possession PremKumari Bhanjdeo w/o- Pratap Chandra Bhanjdeo caste- Kshtriya vill- Ward no-2 present Kisam- Sarada-III

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Gobinda Chandra Barishal
Divisional Forest Officer,
Baripada Forest Division.

Tahasildar
BARIPADA

214	JUNGLE		0	1400		Illegal possession Biswanath majhi s/o- ganga majhi lakhia majhi w/o- ganga majhi rengta majhi s/o- Raitak majhi caste - Santal vill-nijgan present kisam- Ashu
233	JUNGLE		0	0700		Illegal possession Dinabandhu mohanty s/o- apratti mohanty caste- karan vill- kalikapur ,present kisam- sarada II
244	JUNGLE		0	2100		Illegal possession Laxminarayan Das s/o- Uday narayan Das caste- Bramhana vill-Baripada ward no- 9 present kisam- Dahi-II
276	JUNGLE		0	3600		Illegal possession Biswanath majhi s/o- ganga majhi lakhia majhi w/o- ganga majhi caste - Santal vill-nijgan present kisam- Sharada-II
2	NAYANJODI		0	1800	0.0728	
9 Near Orchard	DAHI II	N:Own S:Own	5	4300	2.1974	
44 Near Orchard	DAHI II	N:OwnS:Road	0	2300	0.0931	
148 Near Orchard	DAHI II	N:Own S:Own	0	8000	0.3237	
54 Near Orchard	DAHI II	N:Railway Track S:Own	1	0000	0.4047	
184 Near Road	DAHI II	N:Own S:Own	0	0600	0.0243	
174 Near Orchard	DAHI II	N:Own S:Own	0	0900	0.0364	
189 Near Road	DAHI-II	N:Own S:Road	1	3300	0.5382	
189/1183 Near Road	DAHI-II	N:Own S:Own	1	4800	0.5989	
148/1184 Road Side	DAHI-II	N:Moheswar Panigrahi S:Own	0	3500	0.1416	
148/1185	DAHI-II	N:Own S:Own	0	2700	0.1093	
148/1186 Road Side	DAHI-II	N:Own S:Own	0	3000	0.1214	
148/1187 Road Side	DAHI-II	N:Own S:Own	0	4000	0.1619	
148/1188 Road Side	DAHI II	N:Own S:Own	0	2500	0.1012	
148/1193 Near Road	DAHI-II	N:Own S:Own	0	0300	0.0121	
189/1194 Near Road	DAHI-II	N:Own S:Sarahada mouza Karatabasa	0	8800	0.3561	
148/1195 Near Road	DAHI-II	N:Own S:Own	0	2200	0.089	
44/1196 Near Road	DAHI-II	N:Road S:Nayanjori	0	3000	0.1214	
44/1197	DAHI-II	N:Road S:Own	0	6900	0.2792	
44/1198 Near Road	DAHI-II	N:Subadha Ku. Das S: Own	0	7000	0.2833	
44/1199 Near Road	DAHI-II	N:Own S:Own	0	6500	0.263	
54/1200 Near Orchard	DAHI-II	N:Road S:Own	0	1300	0.0526	
54/1201 Near Road	DAHI-II	N:Own S:Own	0	3300	0.1335	
54/1202 Near Road	DAHI-II	N:Railway Track S:Own	0	3400	0.1376	
54/1203 Road Side	DAHI-II	N:Own S:Road	0	1700	0.0688	
44/1204 Near Orchard	DAHI-II	N:Sukumar Das S:Harekrushna Das	0	1500	0.0607	
189/1205 Near Road	DAHI-II	N:Own S:Own	0	3200	0.1295	

Tr. copy
 Gopintha Choudhary, Prishal
 Divisional Forest Officer,
 Baripada Forest Division.

TAHASILDAR
 BARIPADA



43

7/1

130

332
13.02.25

**OFFICE OF THE SETTLEMENT OFFICER, BALASORE-MAYURBHANJ
MAJOR SETTLEMENT, BARIPADA.**

Handwritten signature

No. ~~13~~ 13/2025 271 / (M) Dt. 14.02.25

To, The Tahasildar, Baripada, Mayurbhanj
Sub: - Submission of Hal Sabik reference of land
Ref: - Your Letter No. 450/ dt.28.01.2025 and Letter No.734/
dt.07.02.25.

Handwritten signatures

Sir,
In Inviting a reference to the letters on the subject cited above,
I am to enclose herewith the required information in separate sheets as
desired by your office letters under reference.

This is for information and necessary action

Enclosure:- 05 Sheets.

Yours faithfully

Handwritten signature
Asth.Settlement Officer,
(Hdqrs) Baripada.

Handwritten signature
TAHASILDAR
BARIPADA

Handwritten signature
TAHASILDAR
BARIPADA

True Copy
Attested

Gobinda Chandor Dasgupta
Divisional Forest Officer,
Baripada Forest Division.

MAUZA :- ଭୂପତି

Letter No. 134 dt. 7/2/25

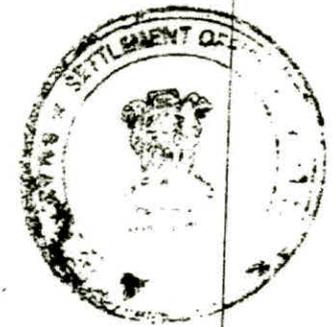
Annexure-5/3

P.S NAME :- ଜାତୀକା NO. ୧୦୧

SABIK 44

DISTRICT:- MAYURIBHANJ

KHATA	TENANT	STATUS	PLOT	KISAM	AREA	REMARKS
	ପ୍ରମୋଦ କୁମାର ଚନ୍ଦ୍ର ଚନ୍ଦ୍ରାଣୀ କୁମାରୀ ଚନ୍ଦ୍ରାଣୀ ଚନ୍ଦ୍ରାଣୀ କୁମାରୀ ଚନ୍ଦ୍ରାଣୀ ଚନ୍ଦ୍ରାଣୀ ଆଦିକ ଇତ୍ୟାଦି ଚନ୍ଦ୍ରାଣୀ	ଜାତୀକା	୪୮ ୪୭ ୩୫୫	(ଅଧିକାର) କାମା	୧୫.୪୦ ୨.୧୦	



ସା. ଜାତୀକା ପ୍ରମୋଦ କୁମାର
କୁମାରୀ ଚନ୍ଦ୍ରାଣୀ ଚନ୍ଦ୍ରାଣୀ
କୁମାରୀ ଚନ୍ଦ୍ରାଣୀ ଚନ୍ଦ୍ରାଣୀ
ଆଦିକ ଇତ୍ୟାଦି ଚନ୍ଦ୍ରାଣୀ

HAL

KHATA	TENANT	STATUS	PLOT	KISAM	AREA	REMARKS
୪୮	ଶ୍ରୀ ରାମଚନ୍ଦ୍ର ଦାମୋଦର ଚନ୍ଦ୍ର ମା: ଗୋବିନ୍ଦାଧର କର୍ମା ଦି. ରାମଚନ୍ଦ୍ର କର୍ମା ମା: ଚନ୍ଦ୍ରାଣୀ ଚୋର	କର୍ମା	୧୩୦ ୪୮୫ ୧୪୮ ୧୧୮୬ ୩୫୫୫ ୩୫୫୫ ୧୪୮ ୧୧୮୩ ୩୫୫୫	ଗୋବିନ୍ଦ କର୍ମା ଚନ୍ଦ୍ରାଣୀ ଚନ୍ଦ୍ରାଣୀ	୧.୩୮୦ ୦.୩୮୦ ୦.୪୮୦	ପର୍ଚା ସ୍ୱତନ୍ତ୍ର କର୍ମା ଚନ୍ଦ୍ରାଣୀ ମହାନ୍ତ ମା: ଜାତୀକା ମହାନ୍ତ ଚା. କୁମାରୀ ମା: ଚନ୍ଦ୍ରାଣୀ ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ପର୍ଚା ସ୍ୱତନ୍ତ୍ର କର୍ମା ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ମା: ଚନ୍ଦ୍ରାଣୀ ୨୦୧୩ . ୦୮/୧୩

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TAHASILDAR
BARIPADA

EXAMINED
Gobinda Chandra Prasad
Divisional Forest Officer
Baripada Forest Division

Head Clerk
S. K. Prasad

Asst. Settlement Officer (H.A.)
Baripada

P/3

Gobinda Chandra Prasad Tahasildar

SABIK

District Name:-Mayurbhanj

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
1/254	Mrs James Hamilton and Joni Hamilton of Hwating way ice of Ren Scotland	Da: Sha: Bishista	48	(Not Clear)	16.40	(Reported as per yadast no.143)
			47/355	Kala (Gharabari)	2.10	
			357			(Detailed report of plot no 357 could not be given as the Sabik Index of the said plot has been destroyed)

Hal

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
48	Sir Daniel Hamilton Trust marfat Gopinath Barman S/O-Ramchandra Barman Caste-Kshetriya Uger	Rayati	170 Corresponding to Sabik plot no 48	Bagayat-II	9.750	
			148/1186 Corresponding to Sabik plot no 355 and 357	Dahi-II	0.300	Possession by virtue of ROR Pitambar Mohanta S/o-Kartik Mohanta Caste-Kudumi of Vill-Goudadiha R.S.D. No.3780 dt.11-07-80 valid upto 20 years
			148/1187 Corresponding to Sabik plot no 355	Dahi-II	0.400	Possession by virtue of ROR Purna Chandra Sing S/o-Haridas Sing Caste-Bhumij of Vill-Mahanaganj R.S.D. No.3783 dt.11-07-80 valid upto 20 years

**True Copy
Attested**

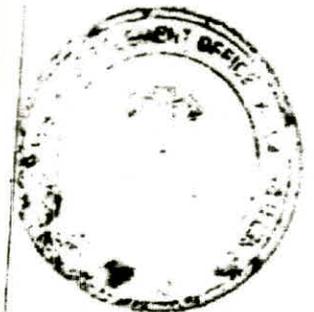
Gobinda Chandra Barman
Divisional Forest Officer,
Baripada Forest Division.

Barman
**TAKSILDAR
BARIPADA**

MAUZA :- ହାର୍ଡି
 P.S NAME :- ବାରିପଦା NO. ୧୦୦

~~୫~~ ୭/୩
 - 2 -

KHATA	TENANT	STATUS	SABIK		DISTRICT: MAYURBHANJ	REMARKS
			PLOT	KISAM		
୧	ନିରକ୍ଷର ନିରକ୍ଷର ହୋଇଥିବା ୨୫୪ ଓ ୨୫୫ ନମ୍ବର ଲୁଗା ଲୁଗା ଦ୍ୱାରା ଲୁଗା ଲୁଗା ଲୁଗା ଘର ନିର୍ମାଣ ହେଉଛି	ଦ.ନା.ଜଗିର	୧୫୫	କଳା	୩.୧୦	
			୨୫୬ ୩୫୫	କାଳି		



KHATA	TENANT	STATUS	HAL		AREA	REMARKS		
			PLOT	KISAM				
୪୮	ମାତୃ ପାଠକର ଦ୍ରାବିଡ଼ମାନ ୧୯୫ ମା: ଗୋପନାଥ କମଳ ତାରି ୧୫/୨		୧୪୮	ପାତ୍ରପୁର	୦.୫୦୦	ପାତ୍ରପୁର ମାତୃ ଦୁଇଟି ନାୟକ ବି.କୃଷ୍ଣ ନାୟକ ନା. ନାୟକ କାଳା ପାତ୍ର ତୁ: ନା. ଶାନ୍ତ ୧୧୨୩୦୦ ବିଧାନ ମନ୍ତ୍ର		
			୧୪୯ ୧୧୧୧	ପାତ୍ରପୁର (ହରିମନ୍ଦିର)			୦.୩୦୦	ପାତ୍ରପୁର ଦ: ଗୋପନାଥ ନାୟକମାନଙ୍କ ବି.କୃଷ୍ଣ ନାୟକମାନଙ୍କ ଦା. ଶାନ୍ତ କା: ବାରିପଦା ଡାକ: ୮ ତୁ: ନା. ଶାନ୍ତ ୨୩୨୩୧୧୨୩୦
			୧୪୮ ୧୧୨୭	ପାତ୍ରପୁର			୦.୫୦୦	ବିଧାନ ୨୦୨୩ ମଧ୍ୟ ପାତ୍ରପୁର ମାତୃ ଦୁଇଟି ବି.କୃଷ୍ଣ ନାୟକ ବି.କୃଷ୍ଣ ପାତ୍ରପୁର ମା: କାଳୀ ବାବୁ - ପାତ୍ରପୁର ମା: ବି.କୃଷ୍ଣ ୧୧୨୩୦୦ ବିଧାନ ମନ୍ତ୍ର

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 Gopalanda Chandra B...
 Divisional Forest Officer
 Baripada Forest Division.

Gopalanda Chandra B...
 Divisional Forest Officer
 Baripada Forest Division.

P13

SABIK

District Name:-Mayurbhanj

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
1/254	Mrs James Hamilton and Joni Hamilton of Hwaring way ice of Ren Scotland	Da: Sha: Bishista	47/355	Kala (Gharabari)	2.10	
			263/356	Kala(Gharabari)	1.66	

Hal

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
48	Sir Daniel Hamilton Trust marfat Gopinath Barman Uger Page/2		148/1188 Corresponding to Sabik plot no 355	Dahi-II	0.500	Possession by virtue of ROR Bhupati Nayak S/o- Krushna Nayak Caste- Bathudi of Vill-Kanpal R.S.D. No.3791 dt.11- 07-80 valid upto 20 years
			148/1191 (Destroyed)	Dahi-II	0.300	Possession by virtue of ROR Lal Mohan Dalabehera S/o-Maheswar Dalabehera Caste- Khandayat of Vill- Baripada Ward No.8 R.S.D. No.3787 dt.11- 07-80 valid upto 20 years
			148/1192 Corresponding to Sabik plot no 355 and 473	Dahi-II	0.500	Possession by virtue of ROR Umesh Chandra Pattanayak S/o- Jagmohan Pattanayak Caste-Karan of Vill- Baripada Ward No.3 R.S.D. No.3788 dt.11- 07-80 valid upto 20 years

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Gobinda Chandra Bishista
Divisional Forest Officer,
Baripada Forest Division.

Bahm

MAUZA :- ରୁଫି
 P.S NAME :- କାନ୍ତଳାଦୀ NO. ୧୦୨

~~୫୬~~ ୩ (୨/୨)

KHATA		TENANT	STATUS	PLOT	KISAM	AREA	REMARKS
୧ ୨୫୪		ନିରମଳ ଚରମନ ଚାନ୍ଦିକାଠର ରମା					



HAL							
KHATA	TENANT	STATUS	PLOT	KISAM	AREA	REMARKS	
୪୮	ମାତ୍ର ଚାନ୍ଦିକାଠର ଚାନ୍ଦିକାଠର ଠିକ୍ ମା: ଗୋବିନ୍ଦାଧର ଜର୍ମନ ରମା ରାମ		୧୪୮	ବାନ୍ତିକାଠର	୦.୬୦୦	ପଞ୍ଚାୟତରାଜ ନିୟମ ପାଠ୍ୟ ବି: ଗ୍ରାମ ପାଠ୍ୟ ବି: ଶ୍ରୀ କା: ଗୋପାଳସ୍ୱାମୀ ଚାନ୍ଦିକାଠର ମାତ୍ର ୧୧୯୩୩୩୩୩୩୩୩୩ ୨୦୨୩୩୩୩୩୩୩୩୩୩	
			୧୪୩ ୧୨୩୪ ୩୫୫୫ ୩୫୫୫	ବାନ୍ତିକାଠର	୦.୪୦୦	ପଞ୍ଚାୟତରାଜ ନିୟମ କାଠ ବି: ଚାନ୍ଦିକାଠର ଗା: କାନ୍ତା କା: କାନ୍ତା ଚାନ୍ଦିକାଠର ମାତ୍ର ୧୧୯୩୩୩୩୩୩୩୩ ନିଧାନ୍ ୨୦୨୩୩୩୩୩୩୩୩୩୩	
			୧୪୩ ୧୧୨୩	ବାନ୍ତିକାଠର	୦.୨୨୦	କେ: ଶା: ସ୍ୱା: (ଧାନ୍ୟ) କୃଷାନ୍ତ ନିଧାନ୍ ବି: କାନ୍ତାଠର ନିଧାନ୍ କା: ଶାନ୍ତସ୍ୱାମୀ କା: କାନ୍ତାଠର ଚାନ୍ଦିକାଠର ମାତ୍ର ୧୧୯୩୩୩୩୩୩୩୩୩ ୨.୫୫୫୫୫୫୫୫୫୫୫୫୫୫୫୫୫୫୫୫	

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Godabolu Chandra Prasad
 Divisional Forest Officer,
 Baripada Forest Division.

Head Clerk
 Baripada
 Authorized under Section 76 of the
 Indian Forest Act of 1877

Baripada, Major Settlement

Godabolu Chandra Prasad
 Baripada Forest Division.

୧୫

SABIK

District Name:-Mayurbhanj

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
1/254	Mrs James Hamilton and others					

Hal

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
48	Sir Daniel Hamilton Trust marfat Gopinath Barman and others Page/3		148/1235 Corresponding to Sabik plot no 355 and 356	Dahi-II	0.690	Possession by virtue of ROR Nanda Patra S/o- Rama Patra Caste- Tanti of Vill-Gopalpur R.S.D. No.3789 dt.11- 07-80 Miada upto 20 years
			148/1234 Corresponding to Sabik plot no 355 and 357	Dahi-II	0.400	Possession by virtue of ROR Malay Kar S/o- Priyanath Kar Caste- Karan of Vill-Nijgan R.S.D. No.3784 dt.11- 07-80 Miada upto 20 years
			148/1193 (Destroyed)	Dahi-II	0.220	Possession by virtue of illegal purchase(Not clear) Kumar Nayak S/o- Banambar Nayak Caste-Khandayat of Vill-Baripada R.S.D. No.435 dt.2-2-81 Deposited. Rs.5000/-

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Gobinda Chandra Barman
Divisional Forest Officer,
Baripada Forest Division.

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BARIPADA

MAUZA :- ହାଥ
 P.S NAME :- କାନ୍ତପଦା NO. ୧୦୨

~~୪୪~~ ୪ (୭୫)

DISTRICT:- MAYURBHANJ

KHATA	TENANT	STATUS	PLOT	KISAM	AREA	REMARKS
<u>୧</u> <u>୨୫୪</u>	<u>କି ସମସ୍ତ କମିସନର ଉପସ୍ଥିତିରେ</u> <u>ଉପସ୍ଥିତ</u>					



Gobinda Chandra Pattnaik
 Divisional Forest Officer
 Baripada Forest Division.

HAL

KHATA	TENANT	STATUS	PLOT	KISAM	AREA	REMARKS
<u>୪୮</u>	<u>ସାର୍ କାରିଲେ ହାଲିକା ଜମା</u> <u>କୃଷି ମା: କୋଷିନାଥ ଜମିନ</u> <u>କୋର କା/୪</u>	<u>୨୫୫</u>	<u>(ହାଲିକା)</u> <u>୧୧୧୪</u>	<u>କାନ୍ତପଦା</u> <u>(ହାଲିକା)</u>	<u>୧.୫୮୦</u>	<u>କାନ୍ତ ପଦାରେ ହାଲିକା</u> <u>ଜମାକୁ ହା.ପା. ୨</u> <u>ଅନୁସୂଚି ହାଲିକା କାଥା</u> <u>କାନ୍ତ</u>

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Head Clerk
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 Asst. Settlement Officer (Halt)
 Major Settlement
 Baripada

୧୩

MOUZA:-CHHANCHA
P.S. NAME:-BARIPADA P.S. No.109

SABIK

District Name:-Mayurbhanj

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
1/254	Mrs James Hamilton and others					

Hal

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
48	Sir Daniel Hamilton Trust marfat Gopinath Barman and others Page/4	Rayati(destroyed)/1194 (Destroyed)	Dahi-II	1.580	Detailed report of hal plot could not be given as the Draft khatian of the said plot has been destroyed.

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Gobinda Chandra Biswal

**Divisional Forest Officer,
Baripada Forest Division.**

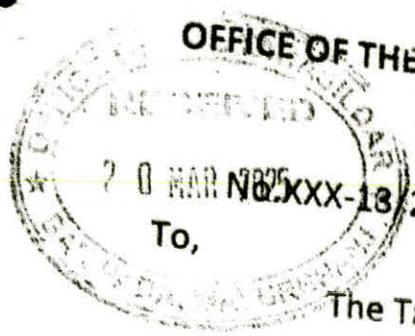
Sachin
**TAHASILDAR
BARIPADA**

515
26.03.25

716

48

clear
CDM
20/3/25



OFFICE OF THE SETTLEMENT OFFICER, BALASOR-MAYURBHANJ
MAJOR SETTLEMENT, BARIPADA.

20 MAR 2025 XXX-18/2025 442 / (M) Dt. 19.3.25

To,
The Tahasildar, Baripada, Mayurbhanj

Sub: - Submission of Hal Sabik reference of land

Ref: - Your Letter No.1537 / dt.12.03.2025

Sir,

In inviting a reference to the letter on the subject cited above, I am to enclose herewith the required information in separate sheet as desired by your office letter under reference.

This is for information and necessary action

Enclosure:- 01 Sheet

Yours faithfully

[Signature]
19/03/25
Asth.Settlement Officer,
(Hdqrs) Baripada.

[Signature]
TAHASILDAR
BARIPADA

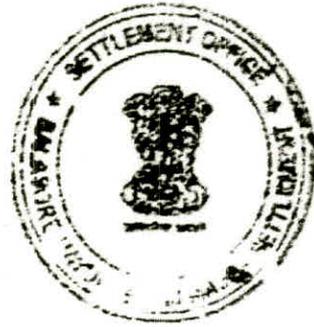
[Signature]
19/3/25

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Attested *[Signature]*
TAHASILDAR
BARIPADA

Gobinda Chandra Biswal
Divisional Forest Officer,
Baripada Forest Division.

MAUZA :- ଝାଟା
 P.S NAME :- କାରିକା NO. ୧୧୮ ୫୧ ~~୫୧~~ ୫୧
 SABIK DISTRICT :- MAYURBHANJ

KHATA	TENANT	STATUS	PLOT	KISAM	AREA	MARKS
	ନୀଳଗଣ ଗଣେଶ ଚନ୍ଦ୍ର ଚନ୍ଦ୍ର ଓ କମଳ ଚନ୍ଦ୍ର ଚନ୍ଦ୍ର ଶ୍ୟାମ ଚନ୍ଦ୍ର ଚନ୍ଦ୍ର ଆଦି ଗଣ ଚନ୍ଦ୍ର ଚନ୍ଦ୍ର ଚନ୍ଦ୍ର	ଫୋର୍ମାସିନ୍	୪୬	ଆସୁଅମଳ	୪୦.୩୩	
			୪୮/୩୬୨	କଳା	୪୦.୩୩	
			୪୮/୩୬୩	ଆସୁଅମଳ	୪୪.୪୬	
			୩୬୩/୩୬୬	କଳା	୪୧.୬୬	
			୪୬/୩୬୪	କଳା	୪୨.୧୦	
			୩୬୩/୩୬୮	କଳା	୪୧.୧୮	
			୪୬ -	ଆସୁଅମଳ	୪୪.୩୨	
			୧୧ -	ଆସୁଅମଳ	୪୦.୪୮	



HAL						
KHATA	TENANT	STATUS	PLOT	KISAM	AREA	REMARKS
୨୬୨	ଅନାମୀ	-	୧୪୮ ୨୬୩ ୩୧୮ ୩୪୬ ୨୬୨ ୩୪୪ ୪୩ ୧୬୧ ୪୩ ୧୧ ୧୧୮	ଉଦ୍ଭିଦ୍ଭୂମି ହାଣ୍ଡା (ହାଣ୍ଡା ନାହିଁ)	୩୦.୮୪ ୩୦.୪୮	(ଅନାମୀ - ୧୪୮ ଟଙ୍କା) (ଅନାମୀ - ୧୬୧ ଟଙ୍କା)

Gobinda Chandra Prasad
 Divisional Forest Officer,
 Baripada Forest Division

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Gobinda Chandra Prasad
 Divisional Forest Officer,
 Baripada Forest Division.

Baripada Mayurbhanj Major Settlement
 BARIPADA
 Authoised under Section 76 of the
 Land Revenue Act, 1 of 1922

Baripada Mayurbhanj Major Settlement
 Baripada

2/19

SABIK

District Name:-Mayurbhanj

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
1/254	Mrs James Hamilton and Joni Hamilton of Hwating way ice of Ren Scotland	Da Sha Bishista	47	Ashu aula	Ac.4.72	
			49/262	Kala (Gharabari)	Ac.0.35	
			49/263	Ashu aula	Ac.4.46	
			263/356	Kala(Gharabari)	Ac.1.66	
			47/355	Kala(Gharabari)	Ac.2.10	
			263/318	Jala Doem	Ac.1.18	
			47	Ashu aula	Ac.4.72	
			11	Ashu Soem Rasta	Ac.0.49	

Hal

Khata	Tenant	Status	Plot	Kissam	Area	Remarks
267	Anabadi		148 Corresponding to Sabik plot no 263, 318 and 356. 262 Corresponding to Sabik plot no 355 and 47.	Dahi-II	Ac.0.95	(Accordingly Yadast No.148)
			161 Corresponding to Sabik plot no 47 and 11	Rasta	Ac.0.58	(Accordingly Yadast No.161)
			189/1194	(Not available)		

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Gobinda Chandan Bariswal

**Divisional Forest Officer,
Baripada Forest Division.**

Sahm
**TAHASILDAR
BARIPADA**

5X-

ANNEXURE - 142



Gobinda Chandra Biswal
Divisional Forest Officer,
Baripada Forest Division.